

23.04.2025

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REGULAR MATTER

COURT NO. 1
DIVISION BENCH-I
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REGULAR MATTERS

- | | | | |
|----|---|--|---|
| 1 | W.P. (C) 3933/2018
CM APPL. 53122/2018

IST 5 CASES | NIPUN KUMAR MALHOTRA
Vs. UNION OF INDIA AND ORS. | DEHADRAI AND CO., SHAILESH
MADIYAL, DR SUSHIL KUMAR
GUPTA, JASWANT RAI
AGGARWAL, GAUTAM JHA, B S
ARORA, SUDHANSHU PRAKASH |
| 2. | FAO (COMM) 29/2022
CM APPL. 8304/2022
CM APPL. 8305/2022 | M/S SVR ENGINEERS
Vs. DELHI METRO RAIL
CORPORATION LTD. | PRAVEEN AGRAWAL, S S SASTRY |
| 3. | FAO (COMM) 36/2022
CM APPL. 11304/2022 | HEMANT SINGH
Vs. GRANT THORNTON INDIA
LLP | JAI GUPTA, AMBAR QAMARUDDIN |
| 4. | FAO (COMM) 47/2022
CM APPL. 15362/2022 | UNION OF INDIA
Vs. M/S ARORA CONSTRUCTIONS
COMPANY PVT. LTD. | RIPUDAMAN SINGH
BHARDWAJ, AADITYA VIJAY KUMAR |
| 5. | RFA (COMM) 5/2022
CM APPL. 23078/2022
CM APPL. 6597/2022
WITH RFA (COMM) 55/2022 | KALINDEE VNC JV & ORS.
Vs. ENPEECON | D&V LEGAL, MANBHAR MITTAL |
| 6. | RFA (COMM) 55/2022
CM APPL. 37484/2022
CM APPL. 37485/2022 | ENPEECON
Vs. KALINDEE VNC JV & ORS. | MANBHAR MITTAL, D&V LEGAL |

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| 7. RFA (COMM) 11/2022
CM APPL. 11696/2022
CM APPL. 11699/2022
CM APPL. 56311/2023 | SUBHASH DIWAN
Vs. MS DEVRAHA COMMUNICATIONS
LIMITED | GURJEET SINGH, BARINDER SINGH
MALIK |
| 8. RFA (COMM) 42/2022 | CMI LIMITED
Vs. LADHU RAM AND SONS & ORS. | RAM SHANKAR, MOHIT
SETH, SWECHCHA MISHRA |

COURT NO. 37
DIVISION BENCH-II
HON'BLE MR. JUSTICE VIBHU BAKHRU
HON'BLE MR. JUSTICE TEJAS KARIA

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REGULAR MATTERS

- | | | |
|--------------------------------|--|---|
| 1A RFA (COMM) 70/2023 | M/S AVIAXPERT PVT LTD
Vs. DELEX CARGO INDIA PVT.
LTD AND ANR & ANR. | SUMIT KUMAR SHUKLA, GAUTAM
SWARUP |
| (SUB. TO OVERNIGHT PART HEARD) | | |
| 1. ITA 560/2005 | M/S SRJ SECURITIES LTD
Vs. ADDITIONAL COMMISSIONER
OF INC | RISHI AGRAWALA, J.R.
GOEL, SAUBHAGYA AGGARWAL,
ZOHEB HOSSAIN, NEHA
TANDON, B.S. SHUKLA & CO. |
| 2. ITA 1007/2005 | SCOMMISSIONER OF INCOME TAX,
D
Vs. M/S NATIONAL PANASONIC
INDIA P | M S SYALI, S AGGARWAL |
| 3. ITA 1012/2005 | COMMISSIONER OF INCOME TAX XI
Vs. MRS. MADHU JAN | SANJEEV SABHARWAL,
ZOHEB HOSSAIN |
| 4. ITA 1064-67/2005 | PUNJAB NATIONAL BANK
THR. ASST.
Vs. DEPUTY COMMISSIONER OF
INCOME | DHRUV METHA, YASHRAJ
SINGH, KARAN KHANNA, P L
BANSAL, VISHNU SHARMA |
| 5. ITA 1097/2005 | COMMISSIONER OF INCOME TAX V
Vs. M/S NEW LIGHT APPARELS LTD. | SATYEN SETHI |
| 6. ITA 1109/2005 | THE COMMISSIONER OF INCOME
TAX
Vs. M/S SAMTEL COLOR LTD. | J R GOEL |

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7. ITA 1115/2005	COMMISSIONER OF INCOME TAX ARA Vs. SUBRATA ROY SAHARA, LUCKNOW	AAROHI BHALLA
8. ITA 1118/2005	COMMISSIONER OF INCOME TAX Vs. M/S DIWAKAR ENGINEERS LTD.	ST. COUNSEL (TAX)
9. ITA 1131/2005	COMMISSIONER OF INCOME TAX Vs. M/S DALMIA RESORTS INTERNATION	VISHNU SHARMA, JITENDER SAINI
10. ITA 1162/2005----- 	NATIONAL AGRICULTURAL COOP.MKT Vs. COMMISSIONER OF INCOME TAX NEW	JOSEPH VELLAPALLY, J R GOEL, D M SAWHNEY, M P RASTOGI, K N AHUJA
11. ITA 1163/2005 	NATIONAL AGRICULTURAL M. F. OF I Vs. COMMISSIONER OF INCOME TAX NEW	JOSEPH VELLAPALLY, J R GOEL, D M SAWHNEY, M P RASTOGI, K N AHUJA
12. ITA 1164/2005 	NATIONAL AGRICULTURAL COOP.M.F Vs. COMMISSIONER OF INCOME TAX NEW	JOSEPH VELLAPALLY, J R GOEL, M P RASTOGI, K N AHUJA, D M SAHNEY
13. ITA 1166/2005 	NATIONAL AGRICULTURAL COOP.M.F Vs. COMMISSIONER OF INCOME TAX NEW	JOSEPH VELLAPALLY, J R GOEL, D M SAHNEY, M P RASTOGI, K N AHUJA
14. ITA 1168/2005-----	NATIONAL AGRICULTURAL COOP.M.F Vs. COMMISSIONER OF INCOME TAX NEW	JOSEPH VELLAPALLY, D M SAHNEY, K N AHUJA, J R GOEL, M P RASTOGI

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REGULAR MATTER

COURT NO. 38

DIVISION BENCH- III

HON'BLE MS. JUSTICE PRATHIBA M. SINGH

HON'BLE MR. JUSTICE RAJNEESH KUMAR GUPTA

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18 LPA 435/2006-----FOR 7.7.2025,19 LPA 151/2008-----FOR 11.7.2025,20 LPA 743/2008-----FOR 14.7.2025,
21 LPA 94/2009-----FOR 23.5.2025

REGULAR MATTERS DATE FIXED FOR 22.4.2025

1A LPA 106/2009

SANTOSH KUMAR TIWARI & ORS.
Vs. UNIVERSITY OF DELHI &
ANR.

MURARI TIWARI,MANINDER
ACHARYA,RAJINDER
DHAWAN,SHAFALI,MURLI MANOHAR
SINGH,N D PANCHOLI,ANURAG
DAYAL MATHUR

2A LPA 283/2009

INDERJEET SINGH
Vs. MCD & ORS.

RITESH KUMAR,AMITA
GUPTA,TANPREET S
GULATI,GAGANMEET SINGH
SACHDEVA

3A LPA 596/2009

VIJAY PAL
Vs. MATA SUNDRI COLLEGE FOR
WOMEN

SANJAY RATHI ,S LAMBA,VIKAS
SETHI,SAAHILA LAMBA,GIRINDRA
KUMAR PATHAK

4A LPA 658/2009

JAIN EXPORTS PVT LTD
Vs. UNION OF INDIA & ORS

KULJEET RAWAL,DARPAN
WADHWA,DIVYA JHA,SHEENA IYPE

REGULAR MATTERS

1. W.P. (C) 21421/2005
W.P. (C) 21422-21423/2005

SANDEEP KHURANA & ORS.
Vs. GOVT. OF N.C.T. OF DELHI
& ANR

MR.SONDHI NARULA DALAL,MR.
SANJEEV NARULA,SATYAKAM

2. W.P. (C) 8217/2006
CM APPL. 6071/2006

T.K.A.PADMANABHAN
Vs. UOI &ORS.

PET. IN-PERSON,MANU
MRIDUL,RAGHUPATHY
RAMACHANDRAN

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3. W.P. (C) 15031/2006 CM APPL. 11931/2006 WITH W.P. (C) 13676/2006	MINISTRY OF RAILWAYS Vs. THE ASSESSING AUTHORITY & ORS.	NEERA GUPTA, R.A. IYER, RAJ BATRA, KISHAN KUMAR
4. W.P. (C) 16454/2006	SHARP BUSINESS SYSTEMS INDIA L Vs. UOI & ANR	J.K.MITTAL, SACHIN PURI, SUNIL UPADHYAY, SONIA SHARMA
5. W.P. (C) 16714/2006----- WITH W.P. (C) 1049/2007 	M/S TIRATH RAM SHAH CHARITABLE Vs. COMMISSIONER OF VALUE ADDED TAX	MR. A.C.CHAWLA, MR. RAJ BATRA, SANJOY GHOSE
6 . W.P. (C) 1049/2007 WITH W.P. (C) 16714/2006 	ESCORTS HEART INSTITUTE & RES. Vs. THE COMMISSIONER OF TRADE & TAX	PRADEEP JAIN, H.L. TENEJA
7 . W.P. (C) 3955/2007----- WITH W.P. (C) 16714/2006	INDRAPRASTHA MEDICAL COORP. LT Vs. COMMISSIONER OF TRADE & TAX &	MR. PRADEEP JAIN, MR. H.L. TANEJA
8. ST.REF. 1/2007	CASSETTE SHOPPE Vs. COMMISSIONER OF SALES TAX E., RAJESH MAHNA DELHI	RANDHIR CHAWLA, ABHAR
9 . W.P. (C) 3184/2007 CM APPL. 5989/2007 WITH W.P. (C) 4217/2007	BHARAT BHUSHAN SURI Vs. UOI & ANR.	MR. J.K.MITTAL, MS. ANJANA GOSAIN, MR. SUNIL UPADHYAY, MR. K.K. AGGARWAL, HARPREET SINGH, RAGHUPATHY RAMACHANDRAN
10. W.P. (C) 4217/2007	BAJAJ CAPITAL LTD. Vs. UOI & ANR	J.K.MITTAL, ANJANA GOSAIN, MR. KAILASH AGGARWAL
11 ST.APPL. 14/2008	COMMISSIONER OF VALUE ADDED TAX Vs. DHARAM PAL PREMCHAND LTD	RAJESH MAHNA, BINA GUPTA
12. W.P. (C) 8800/2008	M/S AHLUWALIA CONTRACTS (I) LTD. Vs. THE COMMISSIONER, TRADE & TAXES DEPT.	S.K. SARWAL, RAJESH MAHNA
13 LPA 744/2010----- CM APPL. 18679/2010 WITH LPA 745/2010	CENTRAL DISTILLERY BREWERIES LTD Vs. GOVERNMENT OF NCT OF	ANJALI K VARMA, ARUNA TIKU

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		DELHI & ORS		
14	LPA 745/2010		BALBIR DISTILLERY LTD	ANJALI K VARMA, ANJUM JAVED
	CM APPL. 18680/2010		Vs. GOVT OF NCT OF DELHI &	
	WITH LPA 744/2010		ORS	
15	LPA 794/2010		BALBIR DISTILLERY LTD	NIRAJ GUPTA
	CM APPL. 19933/2010		Vs. GOVT OF NCT OF DELHI &	
	WITH W.P. (C) 6929/2009		ORS	
16	W.P. (C) 6929/2009-----		UNITED SPIRITS LTD.	ANJALI K. VARMA, ANJUM JAVED
	WITH LPA 744/2010		Vs. THE GOVT. OF NCT OF DELHI	
			& ORS.	
17.	W.P. (C) 7058/2009		M/S VARDHMAN PROPERTIES LTD.	A.C. CHAWLA, H.L. TANEJA, SANA
			Vs. THE VALUE ADDED TAX	ANSARI
			OFFICER & ORS.	

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HON'BLE MS. JUSTICE RENU BHATNAGAR

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REGULAR MATTERS

1.	EFA(OS) 19/2013-----		VINOD KHANNA & ORS	AB & CO,KAJAL
	CM APPL. 1462/2020		Vs. N P S BHANDARI & ANR	CHANDRA,RAJENDER KUMAR
	WITH EFA(OS) 21/2013			AGGARWAL
	(SUB. TO OVERNIGHT PART HEARD)			
2.	EFA(OS) 21/2013		SHRI P D KHANNA (DECEASED)	VIKRAM NANDRAJOG,AMIT
	CM APPL. 18371/2018		THR LRS	CHAWLA,KAJAL CHANDRA,RAJESH
	CM APPL. 1464/2020		Vs. SHRI L R KHANNA	MANCHANDA,RAJENDER KUMAR
			(DECEASED) THR LRS & ORS	AGGARWAL
	(SUB. TO OVERNIGHT PART HEARD)			

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3. EFA(OS) 24/2013----- CM APPL. 1454/2020 (SUB. TO OVERNIGHT PART HEARD)	MR Y P KHANNA(D) THR LRS & ORS Vs. MR N P S BHANDARI & ORS	DEEPAK TYAGI,KAJAL CHANDRA,RAJENDER KUMAR AGGARWAL
4 MAT.APP. 75/2011 IST 5 CASES	KASHI PRASAD Vs. MADHU	BASANT K GUPTA,AJAY KUMAR UPADHYAY,CHIRAG JAMWAL
5. W.P. (C) 6742/2003	PARKASH CHAND Vs. GOVT.OF NCT OF DELHI & ORS.	SHYAMBABU,PANKAJ KUMAR, JK CHOUDHARY,ADITYA MOHAN
6. W.P. (C) 6750/2003	PRABHU DAYAL Vs. CP & ORS.	ANIL SINGAL,MK BHARDWAJ,ADITYA MADAN,SUJATA KASHYAP, ANUJ AGGARWAL
7. W.P. (C) 7354/2003 CM APPL. 57476/2023	P.S.CHANDEL Vs. UOI & ORS.	S.K.SINHA,U.HAZARIKA, MUKUL SINGH,AMIT GUPTA, RAHUL SHARMA,ANIL NAG, MUKUL SINGH
8. W.P. (C) 8618/2003	B.K.SINGH Vs. UOI & ORS.	D.K.RUSTAGI,RAHUL SHARMA, R.V.SINHA,A. DASGUPTA, ANIL NAG,PRAG CHAWLA, VINIT C.SHARMA
9. W.P. (C) 8807/2003 CM APPL. 13885/2003	DAVID Vs. G.M. NORTHERN RAILWAYS & ANR.	S.N. KUMAR,SUNIL GAUTAM,JAGJIT SINGH
10 W.P. (C) 8923/2003	RAJENDRA KUMAR KATARYA Vs. UOI & ANR.	S.K.RUNGTA,M.L.SHARMA, ASHWANI BHARDWAJ
11 W.P. (C) 9461/2003	H.R.MALHOTRA Vs. UOI & ORS.	SANJAY KR.DAS,S.NIJJIN,SANJAY JAIN,RUCHI JAIN
12 W.P. (C) 980/2004----- W.P. (C) 981-982/2004 CM APPL. 875/2004 WITH W.P. (C) 1786/2004 W.P. (C) 17658/2004	UOI & ORS. Vs. B.N.CHAUBEY & ORS.	R.V.SINHA,GARIMA SACHEDEVA,PRATIMA NAIN LAKRA, PRASHANTI PRASAD,POONAM SINGH,AMRITA PRAKASH,
13 W.P. (C) 17658/2004 W.P. (C) 17659-17660/2004 CM APPL. 13237/2004 WITH W.P. (C) 1786/2004	THE UOI & ORS. Vs. BADRI PRASAD PRAJAPATI	A.K.BHARDWAJ,PRASHATI PRASAD,DEEPTI,R.V.SINHA,REKHA PALLI,POONAM SINGH,AMRITA PRAKASH
14. W.P. (C) 1786/2004-----	UOI	B.K.BERERA,PRASHANTI

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CM APPL. 1527/2004
CM APPL. 3716/2004
WITH W.P. (C) 17658/2004

Vs. V.P.SHARMA

PRASAD ,A.K. BHARDWAJ

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DIVISION BENCH-V
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HON'BLE MR. JUSTICE AJAY DIGPAUL

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W.P. (C) 13193/2009, W.P. (C) 47/2010-----FOR 17.4.2025 IN ANM SUPPL., LPA 316/2010-----FOR 21.4.2025 IN ANM SUPPL., W.P. (C) 817/2010-----FOR 21.4.2025 IN ANM SUPPL., W.P. (C) 3440/2010, W.P. (C) 4512/2010-----FOR 22.4.2025 IN ANM SUPPL., W.P. (C) 5984/2010-----FOR 23.4.2025 IN ANM SUPPL., W.P. (C) 6430/2010, W.P. (C) 7685/2010-----FOR 23.4.2025 IN ANM SUPPL., W.P. (C) 7227/2010-----FOR 24.4.2025 IN ANM SUPPL.

REGULAR MATTERS

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- | | | |
|---|---|---|
| 1. LPA 746/2011 | EVENT & ENTERTAINMENT
MANAGEMENT ASSOCIATION
Vs. UNION OF INDIA & ORS | KG BANSAL, GEETANJALI, HIMANSHU
BAGA, SUMEET PUSHKARNA |
| 2. LPA 654/2012
CM APPL. 16854/2012
CM APPL. 16856/2012 | UV ENTERPRISES
Vs. NEW BHARAT RICE MILLS | KG BANSAL, AASTHA DHAWAN |
| 3. W.P. (C) 298/2011 | RAM NARAIN SINGH
Vs. UOI AND ORS | ABHISTH KUMAR, ABHISHEK KUMAR |
| 4. W.P. (C) 397/2011 | PRITAM DAS
Vs. UOI AND ORS | SHAKEEL AHMED,
, ABHIMANYU KUMAR |
| 5. W.P. (C) 3838/2011 | POONAM CHOPRA | SHREE PRAKASH SINHA, SOUNAK |

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REGULAR MATTER

	Vs. UNION OF INDIA & ORS.	SITIMAYA DAS
6. W.P. (C) 2598/2012	CHANDRA MOHAN, SI/RT & ORS Vs. UNION OF INDIA & ORS	HD SHARMA, ,R. RAVICHANDRAN
7. W.P. (C) 5756/2012	RAJESHWAR SINGH Vs. UNION OF INDIA AND ORS	
8. W.P. (C) 6145/2012	PARAMJIT SINGH SALARIA AND ORS Vs. UNION OF INDIA AND ANR	JABAR SINGH
9. W.P. (C) 6196/2012	SURAJ JAISWAL AND ORS Vs. UNION OF INDIA AND ORS	
10. W.P. (C) 7593/2012	EX. CONST. SHRIPAL (SINCE DECEASED, THROUGH LR'S) Vs. UOI & ANR	SK VASHISTHA

COURT NO. 34

DIVISION BENCH-VI

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HON'BLE MR. JUSTICE HARISH VAIDYANATHAN SHANKAR

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REGULAR MATTERS

1 . CRL.A. 269/2002 CRL.M.A. 982/2002	BANARSI DASS Vs. STATE GOVT.L OF N.C.T. OF DELH	J.M.KALIA,AKSHAY BIPIN,R.D. JOLLY,RAVINDER CHADHA
Other Case filed against same P.S.-FIR No. :(SULTAN PURI-736/1998) CRL.A. 264/2002 filed by YASHPAL (D. of Hearing : 22-11-2018) CRL.A. P.S.-FIR No. :(SULTAN PURI-736/1998)		
2. CRL.A. 337/2003	SATBIR SINGH Vs. STATE	RAJESH MAHAJAN/JAIL 1, RAVINDER CHADHA,V.K. RAINA/ROHINI JAIL,RAVINDER CHADHA
P.S.-FIR No. :(JAFFARPUR KALAN-40/2000)		

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REGULAR MATTER

3. CRL.A. 422/2002 KAILASH SINGH RAVINDER CHADHA, SUMEET
Vs. STATE VERMA, AKSHAY BIPIN, MR. ANIL
SONI, MR. RAJESH MAHAJAN/JAIL
2, THR. ROHINI JAIL, MR. V.K.
RAINA, MR. FATEH CHAND GIRI/J-2

Other Case filed against same P.S.-FIR No. : (MANDIR MARG-492/1998)
CRL.A. 198/2002 filed by BENI PRASAD SAXENA (Disposed on : 29-05-2002)
CRL.A. 31/2002 filed by DEVENDER KUMAR GOEL (Disposed on : 15-05-2014)
CRL.A. P.S.-FIR No. : (MANDIR MARG-492/1998)

4. CRL.A. 942/2002 STATE (GOVT. OF NCT OF DELHI) SEEMA GULATI, MUKTA
Vs. RAM KUMAR & ANR. GUPTA, RAJEEV NASEEM
CRL.A. P.S.-FIR No. : (DABRI-49/92)

5. CRL.A. 341/2003-----| NASIR AHMAD R.M.TUFAIL & CO., RAVINDER
WITH CRL.A. 347./2003 | Vs. STATE CHADHA, SUMEET VERMA
CRL.A. 387./2003 |
CRL.A. 396./2003 |
CRL.A. 508./2003 |
CRL.A. 554./2003 |

Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)
CRL.A. 347/2003 filed by JAGJIT SINGH (D. of Hearing : 17-MAY-24)
CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)
CRL.A. 508/2003 filed by SURESH (D. of Hearing : 17-MAY-24)
CRL.A. 396/2003 filed by MOHAMMAD NADIR KHAN (D. of Hearing : 17-MAY-24)
CRL.A. 387/2003 filed by NARENDER @ KITTU (D. of Hearing : 17-MAY-24)
CRL.A. 554/2003 filed by NAND KISHORE (D. of Hearing : 17-MAY-24)
P.S.-FIR No. : (HAUZ KHAS-569/1996)

6. CRL.A. 347/2003 | JAGJIT SINGH K.B.ANDLEY & CO., RAVINDER
WITH CRL.A. 387./2003 | Vs. STATE OF DELHI CHADHA, RAVINDER
CRL.A. 396./2003 | CHADHA, RAVINDER CHADHA,
CRL.A. 554./2003 | SUMEET VERMA, M.L.
CRL.A. 508./2003 | YADAV, B.S.MATHUR, ANISH
CRL.A. 341./2003 | SHRESTHA

Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)
CRL.A. 341/2003 filed by NASIR AHMAD (D. of Hearing : 17-MAY-24)
CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)
CRL.A. 508/2003 filed by SURESH (D. of Hearing : 17-MAY-24)
CRL.A. 396/2003 filed by MOHAMMAD NADIR KHAN (D. of Hearing : 17-MAY-24)
CRL.A. 387/2003 filed by NARENDER @ KITTU (D. of Hearing : 17-MAY-24)
CRL.A. 554/2003 filed by NAND KISHORE (D. of Hearing : 17-MAY-24)
P.S.-FIR No. : (HAUZ KHAS-569/1996)

7. CRL.A. 387/2003 | NARENDER alias KITTU RAMESH GUPTA, ANIL
WITH CRL.A. 347./2003 | Vs. STATE N.C.T. OF DELHI SONI, RAVINDER CHADHA, SUMEET
CRL.A. 341./2003 | VERMA/JAIL NO.2
CRL.A. 396./2003 |
CRL.A. 508./2003 |
CRL.A. 554./2003 |

Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)
CRL.A. 341/2003 filed by NASIR AHMAD (D. of Hearing : 17-MAY-24)

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REGULAR MATTER

CRL.A. 347/2003 filed by JAGJIT SINGH (D. of Hearing : 17-MAY-24)
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CRL.A. 508/2003 filed by SURESH (D. of Hearing : 17-MAY-24)
CRL.A. 396/2003 filed by MOHAMMAD NADIR KHAN (D. of Hearing : 17-MAY-24)
CRL.A. 554/2003 filed by NAND KISHORE (D. of Hearing : 17-MAY-24)
P.S.-FIR No. : (HAUZ KHAS-569/1996)

8. CRL.A. 396/2003 | MOHAMMAD NADIR KHAN | AELTEMESH REIN,ANIL SONI,
WITH CRL.A. 347./2003 | Vs. STATE OF DELHI | RAVINDER CHADHA,RAVINDER
CRL.A. 374./2003 | | CHADHAA,RAVINDER CHADHA,A U
CRL.A. 387./2003 | | KHAN,JAVED AHMED
CRL.A. 508./2003 | |
CRL.A. 554./2003 | |

Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)
CRL.A. 341/2003 filed by NASIR AHMAD (D. of Hearing : 17-MAY-24)
CRL.A. 347/2003 filed by JAGJIT SINGH (D. of Hearing : 17-MAY-24)
CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)
CRL.A. 508/2003 filed by SURESH (D. of Hearing : 17-MAY-24)
CRL.A. 387/2003 filed by NARENDER @ KITTU (D. of Hearing : 17-MAY-24)
CRL.A. 554/2003 filed by NAND KISHORE (D. of Hearing : 17-MAY-24)
P.S.-FIR No. : (HAUZ KHAS-569/1996)

9. CRL.A. 508/2003 | SURESH | P.D. SHARMA,RAVINDER CHADHA
WITH CRL.A. 347/2003 | Vs. STATE OF DELHI |
CRL.A. 348/2003 | |

Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)
CRL.A. 341/2003 filed by NASIR AHMAD (D. of Hearing : 17-MAY-24)
CRL.A. 347/2003 filed by JAGJIT SINGH (D. of Hearing : 17-MAY-24)
CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)
CRL.A. 396/2003 filed by MOHAMMAD NADIR KHAN (D. of Hearing : 17-MAY-24)
CRL.A. 387/2003 filed by NARENDER @ KITTU (D. of Hearing : 17-MAY-24)
CRL.A. 554/2003 filed by NAND KISHORE (D. of Hearing : 17-MAY-24)
P.S.-FIR No. : (HAUZ KHAS-569/1996)

10 CRL.A. 554/2003-----| NAND KISHORE | HARSH JAIDKLA,RAVINDER
WITH CRL.A. 508/2003 | Vs. STATE | CHADHA,MANISH KUMAR
CRL.A. 341/2003
CRL.A. 396/2003
CRL.A. 347/2003
CRL.A. 387./2003

Other Case filed against same P.S.-FIR No. : (HAUZ KHAS-569/1996)
CRL.A. 341/2003 filed by NASIR AHMAD (D. of Hearing : 17-MAY-24)
CRL.A. 347/2003 filed by JAGJIT SINGH (D. of Hearing : 17-MAY-24)
CRL.A. 348/2003 filed by JAGBIR SINGH @ DHILLA (Disposed on : 01-APR-14)
CRL.A. 508/2003 filed by SURESH (D. of Hearing : 17-MAY-24)
CRL.A. 396/2003 filed by MOHAMMAD NADIR KHAN (D. of Hearing : 17-MAY-24)
CRL.A. 387/2003 filed by NARENDER @ KITTU (D. of Hearing : 17-MAY-24)
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11 CRL.A. 343/2003-----| NARINDER KUMAR BABBAR | PAWAN KUMAR
WITH CRL.A. 649./2003 | Vs. STATE (C.B.I.) | BAHL,H.J.S.AHLUWALIA,RAVINDER
| | CHADHA,S.K. SOOD,AK
| | DUTTA,NEELAM GROVER

P.S.-FIR No. : (CBI-RC9S/10S)

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REGULAR MATTER

12 CRL.A. 649/2003-----|
WITH CRL.A. 343./2003

VASAN SADASHIV SOMAN
Vs. GOVT OF NCT OF DELHI

D.K.SINGH, A.K.
DUTT,H.J.S. AHLUWALIA,
RICHA KAPUR, R.N. TIWARI

P.S.-FIR No. : (CBI-9/10/S/CBI)

COURT NO. 43

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REGULAR MATTERS

1. W.P. (C) 9638/2006----- W.P. (C) 9639-9644/2006 WITH W.P. (C) 3913./2006 	RESIDENTS AND SHOP.WEL.ASS.PRE Vs. UOI & ORS.	BAHAR U.BARQI,KAPIL DUTTA,VINOD KR.,SANJAY PODDAR,ANUSUYA SALWAN,SHIVINDER CHOPRA,SHIV KR.,AJAY ARORA,SATYAM KUDALWAL,R.V.SINHA,RENUKA ARORA,SANJAY KUMAR PATHAK
2 . W.P. (C) 2984/2013----- CM APPL. 5637/2013	RAJINDER KHURANA Vs. UNION OF INDIA & ORS	BAHAR U BARQI
3. W.P. (C) 6855/2009 CM APPL. 40709/2018	CHHOTTO DEVI & ORS. Vs. FINANCIAL COMMISSIONER & ORS.	B.S.MAAN,ANKUR CHHIBER,RAJIV KUMAR,RAKESH MUKHIJA,VS RANA,NAUSHAD AHMED KHAN
4. W.P. (C) 4603/2010 CRL.M.A. 5607/2011 CM APPL. 18176/2014	KARAM VIR SINGH AND ORS Vs. UMRAO KAUR AND ORS	JK JAIN,PV,ANUJ AGGARWAL,JAI SAHAI ENDLAW
5. W.P. (C) 5989/2010	SAHIB SINGH & ORS Vs. GOVT OF NCT & ORS	V P RANA,VARUN NISCHAL
6. W.P. (C) 1622/2011	JAI KISHAN Vs. GNCT AND ORS	RAKESH MUKHIJA,NS DALAL
7. W.P. (C) 5942/2011	UMED SINGH AND ORS Vs. VIJAY PAL AND ORS	NS DALAL

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8. W.P. (C) 6113/2011	MIR SINGH & ORS Vs. GOVT OF NCT OF DELHI & ORS	SURAT SINGH, ZUBEDA BEGUM
9. W.P. (C) 6800/2011	DHARAM SINGH (DECEASED) THROUGH LRS Vs. GOVT. OF NCT OF DELHI AND ORS	B.S.MAAN, SUMAN SINGH, B S MATHUR
10 W.P. (C) 8958/2011	GOVT. OF NCT OF DELHI & ORS. Vs. BALBIR SINGH	ZUBEDA BEGUM, VATSALA CHAUHAN
11. W.P. (C) 5753/2012 CM APPL. 4215/2014	DES RAM Vs. FINANCIAL COMMISSIONER, GOVT. OF NCT OF DELHI AND ORS	A.K.SINGH, SATVIK VARMA

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HON'BLE MR.JUSTICE ANUP JAIRAM BHAMBHANI

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REGULAR MATTERS

1.. W.P. (C) 8379/2003 CM APPL. 1992/2005	LAKHPAT RAM LOHIYA Vs. M.M.T.C. LTD.	L.R.LUTHRA, ABHISHEK BHARDWAJ, MOHIT GUPTA, A.K. CHHABRA
2.. W.P. (C) 2293/2016 CM APPL. 9879/2016 IST 5 CASES	GIRIRAJ SINGH AND ORS Vs. GOVT OF NCT DELHI AND ORS	E J VARGHESE, NAUSHAD AHMED KHAN, ASHA JAIN, SANTOSH KUMAR
3.. W.P. (C) 15035/2004 CM APPL. 13308/2009	LAXMI Vs. UOI & ORS.	M.K.BHARDWAJ, ANIL SONI, STG COUNSEL UOI
4. W.P. (C) 15463/2004----- W.P. (C) 15464-15464/2004 W.P. (C) 15468/2004 W.P. (C) 15470-15471/2004 WITH W.P. (C) 17094/2004	MINVERVA MILLS & ORS. Vs. UOI & ORS.	NAVEEN R. NATH, SONAL KUMAR SINGH
5. W.P. (C) 17094/2004-----	SHIV VERMA & ORS.	NARESH KAUSHIK, SONAL KUMAR

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W.P. (C) 17095-17101/2004 CM APPL. 12659/2004	Vs. UOI & ORS.	SINGH,BALENDU SHEKHAR,PRAGYA GUPTA,MOUSHUMIK GAHLOT, KAMAL MEHTA,MONICA GARG, BRIJESH K SINGH,HARVINDER KUMAR,SANJOY GHOSE
6.. W.P. (C) 18412/2004 CM APPL. 13921/2004	PURSHOTTAM KALRA Vs. UNIVERSITY OF DELHI & ORS.	TAPESH K. SINGH,ANURAG MATHUR,AMITESH KR. ,M/S. SUDEER ASSO.
7.. W.P. (C) 18568/2004	B.R.BUNKAR & ANR Vs. UOI &ORS.	SANJEEV KUMAR,GAGANMEET SINGH SACHDEVA,VINAY SABHARWAL,MS.MEERA BHATIA,O.P.SAXENA,MEERA BHATIA,ROHIT GANDHI
8.. W.P. (C) 4347/2016 CM APPL. 18215/2016 IST 10 CASES	SUDHIR KUMAR Vs. UNION OF INDIA & ANR.	MANU MRIDUL & RAJAT AGNIHOTRI
9 . W.P. (C) 19017/2004	R.S.BINDRA Vs. ORIENTAL BANK OF COMMERECE & O	R.VASUDEVAN,M.K.DATTA, JAGAT ARORA
10. RSA 8/2005	NAIN SINGH & ANR. Vs. LATIF	SUDHIR NANDRAJOG,TATNI BASU,T.S.UPADHYAY,VIKARAM,ANKIT JAIN,TS SINGH,BHACHAWAT & ASSOCIATES
11. W.P. (C) 5105/2005 CM APPL. 3734/2005 CM APPL. 51902/2019	DR.ANAND MAKKAR Vs. INDIAN INSTITUTE OF TECHNOLOGY	N.M.POPLI,SAURABH,SHANKAR K JHA,JAYANARAYAN PATEL,MISHRA,GIRISH MISHRA,T.SINGH DEO,MAHINDER SINGH,T SINGHDEV
12. W.P. (C) 6999/2005 CM APPL. 4959/2005	NARAYAN AGGARWAL Vs. LT. GOVERNOR OF DELHI & ORS.	ARUN BHARDWAJ,TANI SUDAN,S BANSAL,G PRAKEN,V.K.TANDON,HARPREET SINGH BAWA,ISHA KHANNA
13. W.P. (C) 7377/2005 W.P. (C) 7378-7382/2005	RITA & ORS. Vs. INDIAN AIRLINES LTD. & ORS.	R.KRISHNAMOORTHI,SUDHIR KUMAR SHARMA,BHASIN & CO,LALIT BHASIN,CHHAYA BUDHIRAJA,SHRUTI MEHENDRU,RATNA DWIVEDI
14. W.P. (C) 7788/2005	V.K.GARG Vs. THE REGISTRAR GENERAL, DELHI H	R.P.VATS,ADITI GUPTA, ANURAG MATHUR,VIRAJ R DATAR,A. AHLAWAT,LATIKA CHAUDHARY,J P SINGH
15. W.P. (C) 8158/2005	POWER GRID EMPLOYEES TRADE UNI Vs. UOI AND ORS	SIKRI AND COMPANY, K.B.RAJU, AJAY JHA, RAVI SIKRI, R V SINHA, K.K.RAI, AS SINGH

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16. W.P. (C) 8312/2005

R.N.VERMA
Vs. UOI AND ORS.

MR. M.Y.KHAN,
S.K.GUPTA

REGULAR MATTERS DATE FIXED FOR 14.4.2025 FROM ITEM 17 TO 19

17 RSA 98/2012
CM APPL. 10672/2012
CM APPL. 10673/2012

DELHI DEVELOPMENT AUTHORITY
Vs. MUSLIM QUBRISTAN & ORS

SHOBHANA
TAKIAR,G.M.FARUKHI ,DHANESH
RELAN

18 RSA 185/2017
CM APPL. 30612/2021

FAQIR CHAND & ORS
Vs. NISHA & ORS

ABHEY NARULA & SHASHANK
KATYAYEN,HARPREET SINGH

19 RSA 167/2022
CM APPL. 55767/2022

USHA KAPOOR & ORS.
Vs. ARUNA KAPOOR & ANR.

MOHIT GUPTA

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20 RSA 36/2017
CM APPL. 3633/2017
CM APPL. 20306/2019

DELHI DEVELOPMENT AUTHORITY
Vs. DHARAMPAL & ANR

SANJEEV SAGAR,S S JAIN

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1. CRL.L.P. 143/2005
WITH CRL.REV.P. 505/2009

CBI
Vs. SANJAY BHATIA

NEELAM GROVER,RAKESH
TIKKU, PRAKASH GAUTAM,
ABHINAV BAJAJ

2. CRL.L.P. 79/2007

SATYA PRAKASH
Vs. NIDRESH GOEL

SANJAY SHARMA,B.T.
SINGH,M.K.JHA

3. CRL.L.P. 192/2007

SATYA PRAKASH
Vs. NIDRESH GOEL

SANJAY SHARMA,B.T.SINGH,
M.K.JHA

4. CRL.M.C. 3633/2011
WITH CRL.REV.P. 399/2010

BHUSHAN SINGH &ORS.
Vs. STATE NCT OF DELHI

PRASOON KUMAR,RAJDIPA BEHURA

Other Case filed against same P.S.-FIR No. : (KASHMERE GATE-199/2009)
BAIL APPLN. 1830/2009 filed by USHA RANI (Disposed on : 24-09-2009)
CRL.REV.P. 399/2010 filed by RAJEEV MITTAL (D. of Hearing : 11-08-2014)
BAIL APPLN. 2086/2009 filed by ANITA @ GUDDIN (Disposed on : 16-11-2009)
CRL.REV.P. 752/2010 filed by STATE (D. of Hearing : 11-08-2014)

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- BAIL APPLN. 1193/2010 filed by GAURAV CHAUHAN (Disposed on : 19-07-2010)
BAIL APPLN. 22/2010 filed by DEVENDER KUMAR (Disposed on : 03-02-2010)
CRL.M.C. 3632/2011 filed by DEVENDER SINGH & ORS. (Disposed on : 18-07-2022)
BAIL APPLN. 1259/2012 filed by SAHI RAM (IN JC) THROUGH MOTHER/PAROKAR PRAKASHO DEVI (Disposed on : 26-09-2012)
BAIL APPLN. 801/2014 filed by GAURAV CHAUHAN (Disposed on : 22-04-2014)
BAIL APPLN. 402/2015 filed by ANKUR SINGH (Disposed on : 03-06-2015)
BAIL APPLN. 1816/2017 filed by ANKUR SINGH (Disposed on : 20-02-2018)
CRL.A. 1027/2024 filed by SAHI RAM @ HARISH @ LAMBU @MONI (D. of Hearing : 13-01-2025)
CRL.A. 1050/2024 filed by GAURAV CHAUHAN @ SACHIN (D. of Hearing : 13-01-2025)
CRL.A. 1153/2024 filed by ANKUR SINGH (D. of Hearing : 13-01-2025)
CRL.A. P.S.-FIR No. : (KASHMERE GATE-199/2009)
5. CRL.M.C. 439/2012 RAGNI CHOPRA & ANR. AALAM BIR SINGH NIJJAR
Vs. RAJESH MALHOTRA
Other Case filed against same P.S.-FIR No. : (ECONOMIC OFFENCE WING-149/2010)
BAIL APPLN. 1106/2011 filed by RAJESH MALHOTRA (Disposed on : 17-05-2012)
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6. CRL.M.C. 626/2012 PRASHANT VERMA SUNIL FERNANDES,MD ISRAR
Vs. JAGPAL SINGH & ANR KHAN,SUNIL BAINSLA,DIVYANSH
TIWARI
7. CRL.M.C. 1446/2012 SAKSHI MARKFIN P.LTD. RAJESH BAWEJA
WITH CRL.REV.P. 97/2012 Vs. VINICO PLASTIC P.LTD. &
ANR.
- 8 . CRL.M.C. 2503/2012 KANCOR INGREDIENTS LTD. & RAIAN KARANJAWALA
ORS.
Vs. GOVT. OF NCT OF DELHI &
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9. CRL.A. 3/2017 OM PRAKASH AND ORS R S YADAV AND ASSOCIATES
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10. CRL.A. 5/2017 ZAKIR HUSSAIN MOHD SHAMIKH
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REGULAR MATTER

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W.P. (C) 8080/2010-----FOR 28.7.2025 IN ADVANCE CAUSE LIST,W.P. (C) 382/2011-----FOR 29.7.2025 IN ADVANCE CAUSE LIST,W.P. (C) 3179/2011-----FOR 13.8.2025 IN ADVANCE CAUSE LIST,W.P. (C) 5270/2011-----FOR 14.8.2025 IN ADVANCE CAUSE LIST,W.P. (C) 7522/2011,6. W.P. (C) 8599/2011-----FOR 18.8.2025 IN ADVANCE CAUSE LIST,W.P. (C) 81/2012-----FOR 18.8.2025 IN ADVANCE CAUSE LIST,W.P. (C) 1433/2012-----FOR 19.8.2025 IN ADVANCE CAUSE LIST,W.P. (C) 1865/2012-----FOR 20.8.2025 IN ADVANCE CAUSE LIST,W.P. (C) 918/2013-----FOR 20.8.2025 IN ADVANCE CAUSE LIST
1A. W.P. (C) 14018/2009,2A. W.P. (C) 14021/2009,3A. W.P. (C) 14024/2009,4A. W.P. (C) 14056/2009---FOR 25.7.2025
5A. W.P. (C) 889/2013,6A. W.P. (C) 5296/2013-----FOR 26.8.2025
7A. W.P. (C) 3372/2013-----FOR 1.8.2025

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1. W.P. (C) 6747/2013	M/S KANHIYA LAL GIANI RAM Vs. AGRICULTURE PRODUCE MARKETING COMMITTEE & ORS	MANISH KUMAR
2. W.P. (C) 7736/2013	DHEERAJ GUPTA Vs. ADDL. COMMISSIONER OF POLICE LICENSING UNIT AND ANR	VIVEK SRIVASTAVA
3. W.P. (C) 7922/2013	KALI CHARAN PAWAR Vs. STATE (NCT OF DELHI)	K.G. MISHRA
4 W.P. (C) 183/2014	R.K. JAIN Vs. UNION OF INDIA & ANR	VARUN GABA,SUPARNA SRIVASTAVA,SANJEEV NARULA
5 W.P. (C) 729/2014 CM APPL. 1466/2014	EDEN PARK HOTELS PRIVATE LIMITED Vs. UNION OF INDIA & ORS	SIDHARTH AGGARWAL
6 W.P. (C) 1415/2014	SATYA PRAKASH GAUTAM Vs. STATE & ORS	SUMAN ARORA
7 W.P. (C) 1569/2014 CM APPL. 3274/2014	AHSU KUMAR AGGARWAL Vs. JOINT COMMISSIONER OF POLICE AND ANR	PRAKASH CHAND YADAV
8 W.P. (C) 2109/2014	KANDARP PRASAD Vs. THE HONBLE LIEUTENANT GOVERNOR, AND ANR	RACHNA GUPTA

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9 W.P. (C) 3090/2014	MANOJ KUMAR GUPTA Vs. THE STATE, STATE OF NCT OF DELHI AND ORS	ANURAG MODI
10 W.P. (C) 3142/2014	SUBRAMANI GOPALKRISHNAN Vs. THE INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA	ASHOK MATHUR, POOJA MEHRA SAIGAL, SIMRAT SINGH PASAY
11 W.P. (C) 8687/2014	PAMPOSH RAINA & ANR Vs. UNION OF INDIA & ORS	J.M. KALIA & CO.
12. W.P. (C) 3609/2015	TMAPL CONSORTIUM Vs. GAIL (INDIA) LTD. & ANR	MODY & MODY ADVICATES
13. W.P. (C) 6639/2015	BANWARI LAL Vs. DELHI FINANCIAL CORPORATION & ORS	JASBIR SINGH MALIK, RAJAN TYAGI
14. W.P. (C) 7385/2016 CM APPL. 30305/2016	SANDPLAST (INDIA) LTD. Vs. MINISTRY OF ENVIRONMENT AND CLIMATE CHANGE	TASNEEM AHMADI
15. W.P. (C) 7968/2016	VIVEK CHAUDHARY Vs. THE STATE NCT OF DELHI	M SUFIAN SIDDIQUI, ANUJ AGGARWAL
16. W.P. (C) 11455/2016	ASHOK NANDA Vs. INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA AND ANR	AYUSH AGARWAL, RAMANDEEP SINGH
17. W.P. (C) 1508/2017 CM APPL. 6869/2017 CM APPL. 6870/2017	JAMUNA Vs. GOVT. OF NCT OF DELHI & ORS	BHAIRAV DASS & YOGESH DASS
18. W.P. (C) 2386/2017	CHETAN DUTT Vs. UNION OF INDIA & ORS	CHETAN DUTT

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REGULAR MATTER

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REGULAR MATTERS

- 1.. CRL.REV.P. 410/2003
CRL.M.A. 13654/2012
PRITAM SINGH
Vs. PREM SINGH & ORS.
M.L.SHARMA, SHANTHA DEVI
RAMAN, M.L.YADAV, SANTHA DEVI
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2. CRL.REV.P. 555/2003
NARENDER SINGH ARORA
Vs. STATE (GOVT. OF NCT OF
DELHI)
KANCHAN KR.JOSHI, NEERAJ
CHAUDHARY, SATISH
TAMTA, PARVINDER
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JAISWAL

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3. CRL.REV.P. 13/2005
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WITH CRL.A. 736./2004
SATWANTI DEVI
Vs. JAIPAL CHAUHAN
KAMLESH MAHAJAN, NEELAM
GROVER, R.P. KHATANA,
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Other Case filed against same P.S.-FIR No. : (SUBHASH PLACE-81/2003)
W.P.(CRL) 336/2003 filed by SATWANTI DEVI (Disposed on : 27-MAR-03)
W.P.(CRL) 1139/2003 filed by SATWANTI DEVI (Disposed on : 13-FEB-04)
CRL.M.C. 5275/2003 filed by BHARAT LAL (Disposed on : 11-FEB-04)
CRL.A. 736/2004 filed by JAIPAL CHAUHAN (D. of Hearing : 25-FEB-05)
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4. CRL.REV.P. 39/2005
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5. CRL.REV.P. 80/2005
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MAYANK GOEL, PAWAN SHARMA
6. CRL.REV.P. 304/2005
SAROJ
Vs. GOVT. OF N.C.T. OF DELHI
SUBHASH CHANDER GARG,
BALDEV MALIK, RAHUL KR
SINGH

P.S.-FIR No. : (VIVEK VIHAR-36/1999)
7. CRL.REV.P. 421/2005
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P.S.-FIR No. : (CONNAUGHT PLACE-68/1985)
8. CRL.REV.P. 481/2005
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REGULAR MATTER

- 9 CRL.REV.P. 343/2006 DEPENDERJEET SINGH SACHDEVA K.SULTAN SINGH,V.K.
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AMIT SHARMA,R N VATS
10. CRL.REV.P. 369/2006 JAGAMAL SINGH YADAV JAVED AHMED,FAZAIL AHMED,
CRL.M.A. 4988/2006 Vs. ASHOK KUMAR & ORS. B.K.SHARMA,R.N.VATS,
ZAFAR SADIQUE
11. CRL.REV.P. 457/2006 SURJEET SINGH ARUN KUMAR GUPTA,PAWAN
Vs. STATE OF NCT OF DELHI SHARMA,V.K.MALIK,JATTAN
SINGH,AMIT SHARMA
- P.S.-FIR No. : (PRASAD NAGAR-328/1992)
12. CRL.REV.P. 881/2006-----| MAHESH AHUJA S.C.LADI,R.N.VATS,ANURAG
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CRL.A. 832/2006 | AGGARWAL & ASSOC.
- Other Case filed against same P.S.-FIR No. : (VIKAS PURI-140/2002)
CRL.M.C. 496/2003 filed by SANDEEP MER (Disposed on : 29-AUG-03)
CRL.REV.P. 258/2003 filed by VIJAY MER. (Disposed on : 05-NOV-03)
CRL.REV.P. 255/2003 filed by SONIA ARORA (Disposed on : 05-NOV-03)
BAIL APPLN. 1621/2006 filed by SANDEEP MER (Disposed on : 27-JUL-06)
CRL.A. 832/2006 filed by SANDEEP MER (D. of Hearing : 17-JAN-23)
CRL.A. 223/2006 filed by SUSHIL KUMAR @ SHUNTTY (D. of Hearing : 02-MAY-06)
CRL.A. filed by MAHESH AHUJA (D. of Filing : 30-NOV-06) Diary No. : 40684/2006
P.S.-FIR No. : (VIKAS PURI-140/2002)
13. CRL.A. 832/2006 | SANDEEP MER ANURAG JAIN,SUNIL
WITH CRL.REV.P. 881/2006 | Vs. STATE NCT OF DELHI KAPOOR,PRATIMA KUMARI,
| ARUN AGGARWAL & ASSOC
- Other Case filed against same P.S.-FIR No. : (VIKAS PURI-140/2002)
CRL.M.C. 496/2003 filed by SANDEEP MER (Disposed on : 29-AUG-03)
CRL.REV.P. 258/2003 filed by VIJAY MER. (Disposed on : 05-NOV-03)
CRL.REV.P. 255/2003 filed by SONIA ARORA (Disposed on : 05-NOV-03)
BAIL APPLN. 1621/2006 filed by SANDEEP MER (Disposed on : 27-JUL-06)
CRL.REV.P. 881/2006 filed by MAHESH AHUJA (D. of Hearing : 17-JAN-23)
CRL.A. 223/2006 filed by SUSHIL KUMAR @ SHUNTTY (D. of Hearing : 02-MAY-06)
CRL.A. filed by MAHESH AHUJA (D. of Filing : 30-NOV-06) Diary No. : 40684/2006
P.S.-FIR No. : (VIKAS PURI-140/2002)
14. CRL.REV.P. 917/2006-----| MAHESH AHUJA S.C.LADI,MALIK VK,NAVEEN
CRL.M.A. 13765/2006 | Vs. VIJAY MER & ORS. SHARMA,ANURAG JAIN,ARUN AGGARWAL
WITH CRL.A. 832/2006
-

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REGULAR MATTER

10. CRL.A. 135/2010 SWARAN SINGH & ORS J S ARYA, JAIDEEP MALIK
Vs. STATE
CRL.A. P.S.-FIR NO. : (SADAR BAZAR-269/2006)

REGULAR MATTERS DATE FIXED FOR 21.4.2025

1. CRL.A. 1150/2010 GOVT. OF N.C.T. OF DELHI MR.PAWAN KUMAR
Vs. GIRJA SHANKAR & ANR. BAHL, H.P. SINGH, HARIHAR PRATAP
SINGH, ASTIK GUPTA

Other Case filed against same P.S.-FIR No. : (NARAINA-118/2000)
CRL.REV.P. 675/2003 filed by SABHAJEET YADAV (Disposed on : 26-02-2004)
BAIL APPLN. 1175/2004 filed by SABHAJIT YADAV (Disposed on : 09-07-2004)
BAIL APPLN. 981/2004 filed by GIRIJA SHANKAR PANDEY (Disposed on : 26-05-2004)
BAIL APPLN. 3708/2006 filed by GIRIJA SHANKAR PANDEY (Disposed on : 13-10-2006)
BAIL APPLN. 3569/2006 filed by SABHAJIT YADAV (Disposed on : 08-01-2007)
BAIL APPLN. 3838/2006 filed by GIRIJA SHANKAR PANDEY (Disposed on : 16-01-2007)
BAIL APPLN. 1696/2007 filed by SABHAJEET YADAV (Disposed on : 09-08-2007)
CRL.A. P.S.-FIR No. : (NARAINA-118/2000)

REGULAR MATTERS

1. CRL.A. 2/2007 HAROON HUSSAIN MUKESH KALIA, SUNIL
WITH CRL.A. 1031/2006 Vs. STATE KAPOOR, AJAY SINGH SAINI, VIJAY
KR. SHARMA,

Other Case filed against same P.S.-FIR No. : (LODHI COLONY-41/2005)
CRL.A. 1031/2006 filed by ANWAR (D. of Hearing : 29-11-2021)
CRL.A. P.S.-FIR No. : (LODHI COLONY-41/2005)

2. CRL.A. 40/2007 MITHLESH alias RAJU THRU DISTT JAIL
Vs. THE STATE ROHINI, V.K. RAINA, AMIT
SHARMA, MALLIKA PARMAR

CRL.A. P.S.-FIR No. : (NARELA-130/2004)

3. CRL.A. 140/2007 REKHA alias RAZIA BALDEV RAJ, (DHCLSC) , ANIL
Vs. THE STATE NCT OF DELHI SONI, RAJAT KATYAL

CRL.A. P.S.-FIR No. : (SPECIAL BRANCH LODHI ROAD-2/2006)

4. CRL.A. 145/2007 ARSHAD AND ORS. SUNIL KAPOOR, AMIT SHARMA,
Vs. STATE ISHA KHAMA, MAROOF AHMAD,
ANSAR NAEEM

5. CRL.A. 155/2007 UDAI PAL B.K.KAPOOR/JAIL 5,
Vs. STAT RAJESH
KUMAR PASSEY, VARUN MATHUR

CRL.A. P.S.-FIR No. : (MAYUR VIHAR-426/2005)

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REGULAR MATTER

6. CRL.A. 159/2007 KISHAN PAL & ANR. M.M.KHAN,AMIT SHARMA,AMIT
WITH CRL.A. 225/2007 Vs. STATE YADAV,JITENDER SETHI,RP
LUTHRA,R.P. LUTHRA

Other Case filed against same P.S.-FIR No. :(SPECIAL BRANCH LODHI ROAD-35/2004)
BAIL APPLN. 2055/2004 filed by BHAGWAN DASS (Disposed on : 19-05-2005)
CRL.A. 891/2010 filed by ABDUL MALIK (Disposed on : 28-02-2014)
W.P.(CRL) 690/2014 filed by MOHD ASLAM (Disposed on : 04-04-2014)
W.P.(CRL) 699/2014 filed by MOHD SAHID @ ANTHONY BABA (Disposed on : 16-04-2014)
W.P.(CRL) 68/2015 filed by MOHD. SHAHID @ ANTONY BABA (Disposed on : 09-01-2015)
W.P.(CRL) 2114/2014 filed by MOHD. ASLAM (Disposed on : 10-11-2014)
W.P.(CRL) P.S.-FIR No. :(SPECIAL BRANCH LODHI ROAD-35/2004)

7. CRL.A. 225/2007 MANGLI RAM alias MANGAL R.S.GUPTA,SURESH JHA,NAVEEN
WITH CRL.A. 159/2007 Vs. STATE SHARMA,MN DUDEJA,RP
LUTHRA,R.P. LUTHRA

Other Case filed against same P.S.-FIR No. :(KAMLA MARKET-35/2004)
CRL.A. 269/2009 filed by BHAGWAN DASS (Disposed on : 01-10-2013)
CRL.A. P.S.-FIR No. :(KAMLA MARKET-35/2004)

8. CRL.A. 201/2007 BRAHM DEV GAGAN MINOCHA,SUNIL
Vs. STATE KAPOOR,DAVENDER KUMAR,NAVEEN
SHARMA,RAJAT KATYAL

CRL.A. P.S.-FIR No. :(KALYAN PURI-416/1996)

9. CRL.A. 202/2007 MOHD. ASHKEEN SANJEEV KUMAR, RAJAT KATYAL,
Vs. STATE K.K.SHARMA

10 CRL.A. 203/2007 BIRJESH AND ORS. SUNIL KAPOOR, ISHA KHAMA,
Vs. STATE OF DELHI M.L.YADAV

11. CRL.A. 204/2007-----| DAYA NAND AMIT SHARMA, B.G.SHARMA,
WITH CRL.A. 214/2007 | Vs. STATE RAJAT KATYAL, MANU BANSAL

CRL.A. 235/2007 |
CRL.A. 278/2007 |

Other Case filed against P.S.-FIR No. :(KANJHAWALA-90/2001)
CRL.M.C. 2057/2001 filed by LALIT AGARWAL (Disposed on : 2001-05-30) and P.S.-FIR No. :(KANJHAWALA-90/2001)
CRL.M.C. 885/2002 filed by SUDHIR KUMAR (Disposed on : 2002-10-03) and P.S.-FIR No. :(KANJHAWALA-90/2001)
CRL.M.C. 458/2002 filed by ANUPAM SHARMA (Disposed on : 2002-05-22) and P.S.-FIR No. :(KANJHAWALA-90/2001)
BAIL APPLN. 2501/2005 filed by ANUPAM SHARMA & ANR. (Disposed on : 2006-07-25) and P.S.-FIR No.
:(KANJHAWALA-90/2001)

CRL.A. 278/2007 filed by ANUPAM SHARMA (D. of Hearing : 2022-04-29) and P.S.-FIR No. :(KANJHAWALA-90/2001)
CRL.A. 214/2007 filed by SUDHIR KUMAR (D. of Hearing : 2022-04-29) and P.S.-FIR No. :(KANJHAWALA-90/2001)
CRL.A. 235/2007 filed by RAVINDER KUMAR (D. of Hearing : 2022-04-29) and P.S.-FIR No. :(KANJHAWALA-90/2001)
CRL.M.C. / filed by SUDHIR KUMAR & ANR (D. of Hearing :) and P.S.-FIR No. :(KANJHAWALA-90/2001)
P.S.-FIR No. :(KANJHAWALA-90/2001)

12. CRL.A. 214/2007 | SUDHIR KUMAR SUNIL KAPOOR, ACHLA VASHISHT,
| Vs. STATE RAJAT KATYAL, MR.I.R.SINGH

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REGULAR MATTER

13. CRL.A. 235/2007		RAVINDER KUMAR	SUNIL KAPOOR, RASHMI SHARMA,
CRL.M.A. 9835/2009		Vs. STATE NCT DELHI	AMIT SHARMA, A.K.GUPTA,
WITH CRL.A. 214./2007			NILOFAR QURESHI (DHCLSC),
			RISHI PAL SINGH, RAJAT
			KATYAL, MUKESH SHARMA
14 . CRL.A. 278/2007-----		ANUPAM SHARMA	RAJAT KATYAL, SUBODH K.PATHAK
		Vs. STATE	

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REGULAR MATTERS WILL BE HEARD EVERY THURSDAY AFTER 3:30 P.M.

REGULAR MATTERS

1. MAC.APP. 959/2013,2. MAC.APP. 100/2014,5. MAC.APP. 968/2013,7. MAC.APP. 970/2013,8. MAC.APP. 973/2013,12. MAC.APP. 1007/2013-----FOR 8.5.2025
3. MAC.APP. 963/2013,4. MAC.APP. 966/2013,13. C.R.P. 108/2016,14. C.R.P. 58/2019-----FOR 24.4.2025
6. MAC.APP. 969/2013,10. MAC.APP. 983/2013,15. W.P. (C) 555/2019-----FOR 10.7.2025
9. MAC.APP. 981/2013,11. MAC.APP. 984/2013,18. CM(M) 1205/2021----FOR 1.5.2025
16. W.P. (C) 9319/2019,17. W.P. (C) 9332/2019,19. W.P. (C) 1848/2022----FOR 17.7.2025
20. W.P. (C) 10490/2024-----FOR 26.8.2025

1. MAC.APP. 1011/2013,2. MAC.APP. 1015/2013,7. MAC.APP. 1036/2013,8. MAC.APP. 1039/2013,10. MAC.APP. 1044/2013,12. MAC.APP. 1062/2013,15. MAC.APP. 1085/2013,16. MAC.APP. 1086/2013,17. MAC.APP. 1087/2013,19. MAC.APP. 1090/2013,20. MAC.APP. 1047/2014-----FOR 22.5.2025
3. MAC.APP. 1019/2013,4. MAC.APP. 1023/2013,5. MAC.APP. 1029/2013,
6. MAC.APP. 1030/2013,11. MAC.APP. 1056/2013,13. MAC.APP. 1063/2013,14. MAC.APP. 1073/2013,18. MAC.APP. 1088/2013-----FOR 15.5.2025
9. MAC.APP. 1043/2013-----FOR 7.8.2025 IN ADVANCE LIST

COURT NO.48

HON'BLE MS. JUSTICE MINI PUSHKARNA

MEETING LINK

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26. RFA 406/2012-----FOR 29.7.2025

ITEM 31 TO 59 TAKE UP ON 15.4.2025

32 RFA 449/2012-----D/O

- | | | |
|--|--|---|
| 1. RFA 768/1987 | UNION OF INDIA
Vs. J.N.DHAMIJA | S. P. SHARMA, VINAY
K, SHAILENDRA, S. L. KOHLI |
| 2. RFA 576/2001 | GUGAN
Vs. SULTAN SINGH (DECD.) THR.
LR'S | DAULAT RAM
GUPTA, JNS, TYAGI, MADAN LAL
SHARMA, BALRAJ DEWAN, MANJU
NANDA, I S DAHIYA & SUNIL
DAHIYA, JINENDER KUMAR JAIN |
| 3. RFA 474/2002 | PRITHI SINGH (DECD) THR.LRS
Vs. UNION OF INDIA & ANR. | SC DHAMIJA, SK
ROUT, R. C. KHATRI, SANJAY
PODDAR, P GUPTA, MANISH SHANKER
SRIVASTAVA, B S MAAN &
ASSOCIATES, SAURABH KUMAR
SINGH, MANISH SHANKER |
| 4. RFA 453/2007
CM APPL. 11480/2007
CM APPL. 9555/2008
CM APPL. 3750/2010 | D.D.A.
Vs. RATHI UDYOG LTD. | PAWAN MATHUR, SHIV
KHORANA, ASHISH KHORANA |
| 5. RFA 557/2007
CM APPL. 14825/2007
CM APPL. 16959/2007 | DINESH INTERNATIONAL LTD. &
ORS
Vs. DHANERWA ENGINEERS P.LTD.
& ORS | DINESH SABHARWAL, SUNIL
AGGARWAL, SURESH AGGARWAL |
| 6. RFA 564/2007
CM APPL. 14989/2007 | ASHOK SINGHAL
Vs. PUNJAB & SIND BANK & ORS | SANJIV KAKRA, ATUL
KUMAR, SUDHANSHU KHANDELWAL |
| 7. RFA 573/2007
CM APPL. 15651/2007 | CORPORATION BANK & ANR.
Vs. THE PUNJAB CHEMICALS
PLANT LTD. | A. B. DIAL, RAKESH
TIKKU, RAJIV NANDA, O P GAGGAR |
| 8. RFA 578/2007 | UNION BANK OF INDIA
Vs. STATE BANK OF MYSORE &
ANR | ADITYA MADAN, JL JAIN, HS
DAHIYA |

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REGULAR MATTER

9. RFA 597/2007

SHATRUGHAN PODDAR
Vs. NAGENDER PRASAD & ORS

MEHUL SINGH TOMAR, A.K.
ROY, SUDHEER K. SINGH, J K
GUPTA, RAJAT NAVET, MAYANK
VOHRA

REGULAR MATTERS DATE FIXED FOR 7.4.2025 FROM ITEM 10 TO 20

10 RFA 437/2008

DUNCANS TEA LTD
Vs. PROVOCATIVE MOVERS

H.S.ARORA, RAJNEESH CHOPRA

11 RFA 295/2009
CM APPL. 1211/2010

GOVIND DEWAN
Vs. PRAVIN RANI & ANR.

R.K. SINHA

12 RFA 298/2009

SHRI KRISHAN PAL
Vs. NATIONAL INSURANCE
COMPANY LTD & ANR.

N.S. DALAL, H.L. VERMA, SHANTHA
DEVI RAMAN

13 RFA 299/2009

MMTC LTD.
Vs. M/S N.L. PARITAM SINGH &
CO. & ANR.

ASHOK CHHABRA

14 RFA 457/2009

SYLVANIA & LAXMAN LTD
Vs. PHILIPS INDIA LTD

RAJENDER AGARWAL, ARORA MEHRA

15 RFA 142/2010

WINDROZ INDIA PVT LTD
Vs. OMBEER SINGH

SANJIV BAHL

16 RFA 375/2012

RAJ KUMAR
Vs. MUKESH JAIN & ORS

VIJAY TANDON, DHAWAL
JAIN, RAKESH RAUSHAN

17 RFA 376/2012
CM APPL. 15073/2012

SPONSOR & SHARPS INDIA CO
Vs. AMARJEET SINGH & ORS

SUBODH K PATHAK, NIKHIL
SINGLA, MOHIT CHAUDHARY, HEMANT
MANJANI

18 RFA 377/2012

KOTHARI FERMENTATION &
BIOCHEM LTD.
Vs. INDRA BAKED PRODUCTS PVT
LTD

JAYA GOYAL/ ROHIT GANDHI

19. RFA 379/2012

ASHOK KUMAR GABA
Vs. KALI CHARAN

PRAMOD KUMAR SINGH

20. RFA 385/2012

SK DISPLAY SYSTEMS PVT LTD
Vs. DIGITAL OPERATIONS PVT
LTD & ORS

HARISH KATYAL

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REGULAR MATTER

REGULAR MATTERS DATE FIXED FOR 8.4.2025 ITEM 21 TO 25

21 RFA 389/2012	BHOOP SINGH SAHRAWAT Vs. R & G APPARELS & ORS	CS PANDA, RAHUL KADAYAN
22 RFA 392/2012	YR SAINI Vs. BRAJ MOHAN GARG	ANSHUMAN SINHA, PANKAJ JAIN, VISHAL BHATNAGAR, RISHI MANCHANDA, RAKESH KUMAR YADAV, CHAITALI JAIN, KISHORE KUMAR SRIVASTAVA
23 RFA 396/2012	SYNDICATE BANK Vs. DIBAKAR BASU AND ORS	AJANT KUMAR, PRADEEP KUMAR
24 RFA 397/2012 CM APPL. 19204/2012 (CROSS OBJ.)	ATMA RAM PROPERTIES PVT LTD Vs. M/S PAL PROPERTIES PVT LTD AND ORS	AMIT SETHI, SHIV SAPRA, ARUN AGGARWAL
25 RFA 398/2012	SANJAY SAXENA Vs. K. SUDERSHAN REDDY & ORS	SAMEER NANDWANI, S M CHUGH

REGULAR MATTERS DATE FIXED FOR 9.4.2025 FROM 27 TO 30

27 RFA 409/2012	HAFIZA KHATOON DECD THR LRS Vs. HUSAN ARA & ORS	MEGHA SANEJA
28 RFA 416/2012	KARIMA MALLICK Vs. HARISH DUA	BSMATHUR
29 RFA 419/2012----- CM APPL. 17732/2012 WITH RFA 427/2012	RITA HAIDER & ORS Vs. VINARAIN & ORS	GAUTAM MEHROTRA, CHARU BANSAL, MEENAL KASHYAP, JAYANT KUMAR
30 RFA 427/2012----- CM APPL. 18152/2012	VINAY NARAIN Vs. AJAY NARAIN AND ORS	SANJAY GOSWAMI, CHARU BANSAL, MEENAL KASHYAP

REGULAR MATTERS DATE FIXED FOR 16.4.2025 FROM ITEM 31 TO 35

31 RFA 448/2012	ROSHAN LAL Vs. SANTOSH & ORS	SHOBHAA GUPTA, SATYAVAN KUDAWAL
33 RFA 460/2012	DHANI RAM Vs. MAHAVIR SEN AND ORS	RAJINDER MATHUR, S S SAINI, AJAY KUMAR, JAGDISH C TOOR, VIRENDRA PAL SINGH

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REGULAR MATTER

34 RFA 463/2012	PRAVEEN KUMAR MEHRA Vs. SUNIL KUMAR MEHRA & ANR	ANAND MAHESHWARI, BIJU SHANKAR
35 RFA 465/2012	UNION OF INDIA Vs. DIPAK KUMAR SAHA	JASWINDER SINGH

REGULAR MATTERS DATE FIXED FOR 17.4.2025 ITEM 36 TO 40

36. RFA 466/2012	EMKAY AUTOMOBILE INDUSTRIES LTD. Vs. OM LOGISTICS LTD.	KAPIL KHER
37 RFA 467/2012	NAND LAL Vs. TEJPAL SINGH	RAM BABU SHARMA, RITESH SAXENA
38 RFA 469/2012	SHYAMPAL Vs. GOYAL SANJAY & CO.	CHIRAG KHURANA, VARUN GARG, ASHISH MOHAN, SHAYAL ANAND
39 RFA 474/2012	PITAMBER SINGH Vs. MANJU & ANR	S A KHAN
40 RFA 475/2012	M/S EQUIP TECH PVT. LTD. Vs. SATISH MITTAL	ANKIT KALRA

REGULAR MATTERS DATE FIXED FOR 22.4.2025

41 RFA 349/2010 CM APPL. 808/2019 CM APPL. 809/2019 WITH RFA 303/2010	ANIL KUMAR SHARMA Vs. CENTRAL BANK OF INDIA	PRASHANT JAIN, KAPIL DIXIT, SA KHAN, RICHA CHOUDHARY
42. RFA 663/2010 CM APPL. 2350/2018	RAVI KUMAR Vs. VIJAYA RAJGOPAL	MS KHAN
43. RFA 829/2010 CM APPL. 21993/2010	WELLWORTH PACKERS PVT LTD Vs. ATLANTIC FABRICS	AJAY JAIN
44. RFA 40/2011 CM APPL. 18114/2019	MANOJ KUMAR SHARMA Vs. ANIL JAIN & ORS	MANMOHAN GUPTA, MILIND GAUTAM, HARI NARAYAN TAKKAR, CAV, P K RAWAL, SHALABH GUPTA, ZUBIN MAMMEN JOHN
45. RFA 109/2011	MOHINDER KUMAR TALWAR Vs. PUSHPA DHAWAN & ANR	SANJEEV SINGH, ASHISH KAPUR, SHIV MANGAL SHARU

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46. RFA 161/2011 CM APPL. 20559/2014	RAJESH KUMAR Vs. RAMESHWAR SHARMA	RAJESH KUMAR, DAYANAND SHARMA, AMIT VERMA
47. RFA 222/2011	PIYUSH COLONISERS LTD Vs. KRISHAN RANA	KAPIL KHER
48. RFA 226/2011	HARJEET SINGH DECD THR LRS & ORS Vs. SAVITRI DEVI KAPOOR & ORS	SUGRIVA DUBEY
49. RFA 230/2011	JK TREHAN Vs. TIMEX WATCHES LTD	PAWANJIT S BINDRA, SANGRAM PATNAIK
50. RFA 296/2011 CM APPL. 17488/2016 CM APPL. 26711/2019 CM APPL. 44161/2019	CORPORATION OF CHENNAI REP BY THE COMMISSIONER Vs. JAIN INDUSTRIAL LIGHTING CORPORATION	BABITA SANT, SHIV KHORANA & ASHISH KHORANA, SHIV KHORANA, ASHISH KHORANA
51. RFA 317/2011	PRATIBHA Vs. STATE & ORS	BHARAT SINGH SISODIA, REENA JAIN MALHOTRA
52. RFA 489/2011	INDIAN OPTICS PVT LTD Vs. SPECTRO LAB & ORS	ARUN VOHRA, S GOWTHAMAN

REGULAR MATTERS DATE FIXED FOR 23.04.2025

53. RFA 566/2011	AIR EXPRESS TRAVEL & TOUR & ORS Vs. THAI AIRWAYS INTERNATIONAL PUBLIC CO LTD & ANR	SUBHASH OBEROI, BHASIN, M V KINI LAW FIRM, DINESH YADAV
54. RFA 580/2011	ALIGARH ROLLER MILLS PVT LTD & ORS Vs. PAVINDER KHANNA	PRADEEP KUMAR ARYA, SHIKHA KHANDELWAL
55. RFA 29/2012	DAV COLLEGE MANAGEMENT COMMITTEE & ORS Vs. VISHAMBER DUTT	VIVEK SRIVASTAV, MASOOD HUSSAIN

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REGULAR MATTER

1. W.P. (C) 3990/2010
IST 5 CASES
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YUDHVIR SINGH
Vs. DDA AND ORS
INDER BIR SINGH
2. W.P. (C) 7252/2013
IST 5 CASES
CHELA DEVI & ORS
Vs. DELHI DEVELOPMENT
AUTHORITY & ORS
SONDHI NARULA DALAL, RAKESH
MITTAL, N.S. DALAL
3. W.P. (C) 2367/2014
CM APPL. 4991/2014
CM APPL. 14212/2016
IST 5 CASES
DELHI MEDICAL ASSOCIATION
Vs. UNION OF INDIA & ORS
M.K. VASISHT, AJAY ARORA, PAWAN
MATHUR, DEVANG GAUTAM
4. W.P. (C) 9379/2014
CM APPL. 21199/2014
CM APPL. 6448/2015
CM APPL. 7286/2016
IST 5 CASES
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VIRENDRA KAWLRA
Vs. DELHI DEVELOPMENT
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K.S. MAHADEVAN, RANDHIR
KUMAR, SATYAKAM, UMESH SURI
5. W.P. (C) 7823/2015
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IST 5 CASES
(SUB TO OVERNIGHT PH)
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Vs. DELHI DEVELOPMENT
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6. W.P. (C) 5433/2016
CM APPL. 22608/2016
IST 5 CASES
SUB TO OVERNIGHT PH
B S BHALLA
Vs. DELHI DEVELOPMENT
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R K SAINI AND MINAL SEHGAL
7. CONT.CAS (C) 1131/2005
IST 10 CASES
USHA KHURANA
Vs. NAVEEN CITY COOPERATIVE
G/H SO
A.S.BARARA, MANOJ KR. JHA,
MANISH GANDHI, DILIP
SINGH, KAJAL CHANDRA/SWATI
SINHA/PRERNA CHOPRA,
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8. W.P. (C) 9463/2017
CM APPL. 38507/2017
IST 10 CASES
DEVENDER SINGH & ORS
Vs. UNION OF INDIA & ORS
RAJESH RAINA, SUKHBEER
KOUR, ROSHAN LAL GOEL
9. W.P. (C) 1586/2001
VIJAY GUPTA
VS. D.D.A
ANURAG KUMAR AGGARWAL

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1. W.P. (C) 12510/2009	AIR FORCE EDUCATIONAL AND CULTURAL SOCIETY Vs. SH. RAMESH N. GANDHI	S K DUBEY
2. W.P. (C) 13346/2009	INDIAN COUNCIL FOR CHILD WELFARE AND ANR Vs. SH. VIJAY RAJ SINGH	NIKHIL NAYYAR, B.V. NIREN, SANJOY GHOSE
3. W.P. (C) 13490/2009	UNION OF INDIA Vs. MILAP CORARIA	PAVAN NARANG
4. W.P. (C) 13981/2009	SUNITA KAUSHIK Vs. SH. KANHIYA LAL	VIVEK KUMAR TANDON
5. W.P. (C) 440/2010 CRL.M.A. 2985/2010	MATHA MINERALS PVT LTD Vs. UOI AND ORS	J SAGAR ASSOCIATES, PRASHANT KUMAR, NARESH KAUSHIK, DAYAN KRISHNAN
6. W.P. (C) 1397/2010	UNION OF INDIA Vs. P. RAJA RAO	ATUL NANDA, R. SANTHAN KRISHNAN & C. MOHAN RAO
7. W.P. (C) 3697/2010 CRL.M.A. 5678/2011	MANOHAR SINGH Vs. NTPC	MANOHAR SINGH, BHARAT SANGAL
8. W.P. (C) 3980/2010----- CM APPL. 7933/2010 WITH W.P. (C) 3999/2010 	VANDANA ENERGY & STEEL PVT. LTD. Vs. UNION OF INDIA & ORS	KIRTI MISHRA, PRAVEENA GAUTAM, NAVEEN KUMAR
9. W.P. (C) 3999/2010----- CM APPL. 7965/2010	VANDANA ENERGY AND STEEL PVT LTD Vs. UOI AND ORS	KIRTI MISHRA, NAVEEN KUMAR
10. W.P. (C) 4764/2010	THE INSTITUTE OF CHARTED ACCOUNTANTS OF INDIA Vs. MAHAMADASALAM KASAMBHAI KHATRI	RAKESH AGARWAL
11. W.P. (C) 6141/2010	UOI Vs. RC GUPTA	NEERAJ CHAUDHARI
12. W.P. (C) 7890/2010--- 	DIRECTORATE OF ENFORCEMENT Vs. C.S.KUPPURAJ & ANR.	RAJSHEKHAR RAO
13. W.P. (C) 9028/2011---	DIRECTOR OF ENFORCEMENT Vs. SUBHASH CHANDRA AGRAWAL	RAJSHEKHAR RAO, PRASHANT BHUSHAN
14. W.P. (C) 7999/2010----- WITH W.P. (C) 5961/2012 W.P. (C) 4810/2011 W.P. (C) 4506/2011 W.P. (C) 5323/2011 W.P. (C) 5465/2011 W.P. (C) 5813/2011	ANITA J GURSAHANI & ANR. Vs. CHIEF GENERAL MANAGER (FIN)/CPIO & ORS	SUDARSHAN RAJAN, VIKAS PAHWA

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W.P. (C) 5334/2011---->[FOR 4.4.2025 IN ANMM]

15. W.P. (C) 4506/2011 CM APPL. 9165/2011 CM APPL. 1165/2012		CENTRAL BUREAU OF INVESTIGATION THROUGH ANIL PALTA DIG OF POLICE & CPIO, CBI Vs. KRISHNANAND TRIPATHI	NARENDER MANN, K. TRIPATHI, GIRIJA KRISHAN VERMA, RV SINHA
16. W.P. (C) 4810/2011 CM APPL. 18272/2012 WITH W.P. (C) 5813/2011		CENTRAL BUREAU OF INVESTIGATION Vs. P.C. SRIVASTAVA	NARENDER MAAN, RAVI SHANKAR, RS KUMAR, P C SRIVASTAVA, CAV, RV SINHA
17. W.P. (C) 5323/2011 WITH W.P. (C) 5813/2011 W.P. (C) 5465/2011		CENTRAL BUREAU OF INVESTIGATION Vs. KRISHNANAND TRIPATHI	NARENDRA MANN, GIRIJA KRISHAM VARMA, RV SINHA
18. W.P. (C) 5465/2011		CENTRAL BUREAU OF INVESTIGATION Vs. ANIL KUMAR DHYANI	NARENDER MAAN, RV SINHA
19. W.P. (C) 5813/2011		CENTRAL BUREAU OF INVESTIGATION Vs. P.C. SRIVASTAVA	NARENDER MANN, PC SRIVASTAVA, CAV, RV SINHA
20. W.P. (C) 5961/2012-----		CENTRAL BUREAU OF INVESTIGATION Vs. SHRI LSUBHASH CHANDRA AGGARWAL	R. V. SINHA, PRASANTA VARMA
21. W.P. (C) 1886/2011		VINAY JAIDKA Vs. COL. O. P. RAMPAL	PETIONER IN PERSON
22. W.P. (C) 3780/2011		RAVINDER KUMAR MALIK Vs. DELHI POLICE THR. THE COMMISSIONER OF POLICE & ORS	PETIONER IN PERSON, RUCHI SINDHWANI, SATYAKAM
23. W.P. (C) 4760/2011 CM APPL. 9666/2011		CPIO AND AIGP Vs. DHARAMBIRKHATTAR	DAYAN KRISHNAN, PRASHANT SINGH
24. W.P. (C) 4909/2011		BSNL Vs. ANITA SHARMA	DINESH AGNANI
25. W.P. (C) 4911/2011 CM APPL. 9967/2011		MINISTRY OF RAILWAYS Vs. PR SAHARE	ASHWANI BHARDWAJ
26. W.P. (C) 6855/2011----- WITH W.P. (C) 7161/2011		SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. DK BHAUMIK	LEENA TUTEJA
27. W.P. (C) 7161/2011-----		SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. AMRIT PANDE	LEENA TUTEJA
28. W.P. (C) 7016/2011----- WITH W.P. (C) 1139/2012 W.P. (C) 4002/2014 W.P. (C) 4009/2014 W.P. (C) 6768/2013---->FOR 30.1.2025 IN ANMM W.P. (C) 10860/2016		RITA SEN Vs. GNCT AND ORS	PUNEET MITTAL, SHOBHA, PD GUPTA, KHAGESH B. JHA
29. W.P. (C) 1139/2012		MOUNT ST. MARY'S HIGH SCHOOL Vs. GOVT. OF NCT OF DELHI AND ANR	RAJIV KR. CHOUDHARY, SANGEETA SONDHI
30. W.P. (C) 2889/2012		INDIA INTERNATIONAL CENTRE Vs. AMRIT MEHTA AND ANR	PRATAP VENUGOPAL
31. W.P. (C) 4002/2014		DIRECTORATE OF EDUCATION	VIVEK KUMAR TANDON, NARESH

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CM APPL. 8049/2014	Vs. RAJWANTI AGGARWAL	KAUSHIK, NAUSHAD AHMED KHAN
32. W.P. (C) 4009/2014	DIRECTORATE OF EDUCATION	VIVEK KUMAR TANDON, NARESH
CM APPL. 8066/2014	Vs. RAJWANTI AGGARWAL	KAUSHIK, NAUSHAD AHMED KHAN
33. W.P. (C) 10860/2016-----	CONSTITUTION CLUB OF INDIA	SAIF MAHMOOD, PRANAV SACHDEVA
CM APPL. 42554/2016	Vs. SUBHASH CHANDRA AGRAWAL	
34. W.P. (C) 7340/2011	PUBLIC INFORMATION OFFICER	RAJIV BANSAL, SONIA
	Vs. P.D.GUPTA	SHARMA, AK TIWARI
35. W.P. (C) 306/2012	NATIONAL BOARD OF	RAKESH GOSAIN
CM APPL. 643/2012	EXAMINATIONS	
	Vs. SAURABH YADAV	
36. W.P. (C) 1628/2012	RICHARD GABRIEL	AMIR Z SINGH PASRICH,
CM APPL. 8643/2016	Vs. UOI & ANR	SHADAN FARASAT
37. W.P. (C) 2795/2012	TELECOM REGULATORY AUTHORITY	SAKET SIKRI, MANEESHA
	OF INDIA	DHIR, ANKUR SOOD
	Vs. VIRAJOO KUMAR	

COURT NO. 31

HON'BLE MR. JUSTICE AMIT MAHAJAN

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REGULAR MATTERS

1. CRL.REV.P. 11/2014	INDER RAJ GROVER	SURAJ PRAKASH, KAMAL SHARMA
	Vs. STATE & ANR	
2. CRL.REV.P. 12/2014	ANJANI alias ANJALI KUMAR	AJAY KUMAR
	Vs. STATE OF NCT OF DELHI	
	CRL.REV.P. P.S.-FIR No. : (SUBHASH PLACE-313/1998)	
3. CRL.REV.P. 25/2014	ANWAR HUSSAIN	SUMEET VERMA (DHCLSC)
	Vs. STATE	
	CRL.REV.P. P.S.-FIR No. : (OKHLA INDUSTRIAL AREA-447/1998)	
4. CRL.REV.P. 32/2014	MAMTA	GYAN MITRA, AMARDEEP MAINI
	Vs. THE STATE & ORS.	
	Other Case filed against same P.S.-FIR No. : (GANDHI NAGAR-264/2003)	
	CRL.M.C. 40/2005 filed by VIJAY KUMAR & ORS. (Disposed on : 17-07-2006)	
	CRL.M.C. 4385/2014 filed by MAMTA (D. of Hearing : 16-02-2023)	
	CRL.M.C. P.S.-FIR No. : (GANDHI NAGAR-264/2003)	

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5. CRL.REV.P. 38/2014 RAJESH KUMAR ARVIND KR.PATEL
Vs. STATE NCT OF DELHI
CRL.REV.P. P.S.-FIR No. : (HAZARAT NIZAMUDDIN-16/2011)
6. CRL.REV.P. 54/2014 MOHD. TARA NEERAJ BHARDWAJ (DHCLSC)
Vs. STATE
CRL.REV.P. P.S.-FIR No. : (ASHOK VIHAR-135/2009)
7. CRL.REV.P. 71/2014 HARI OM SHARMA TARUNVIR SINGH KHEHAR
Vs. STATE OF NCT OF DELHI
Other Case filed against same P.S.-FIR No. : (KAROL BAGH-426/1988)
CRL.REV.P. 555/2013 filed by M L KASHYUP (D. of Hearing : 24-01-2014)
CRL.REV.P. P.S.-FIR No. : (KAROL BAGH-426/1988)
8. CRL.REV.P. 82/2014 DALARUDDIN K N JHA
Vs. STATE NCT OF DELHI
CRL.REV.P. P.S.-FIR No. : (SUBZI MANDI-273/2009)
9. CRL.REV.P. 86/2014 MOOL CHAND alias SHYAM SUNDER BISWAJIT KUMAR PATRA (DHCLSC)
Vs. STATE
CRL.REV.P. P.S.-FIR No. : (DESHBANDHU GUPTA ROAD-151/2001)
10. CRL.REV.P. 88/2014 SATISH KUMAR RAJPAL SINGH, R P S BHATTI
Vs. THE STATE GOVT OF NCT OF
DELHI
Other Case filed against same P.S.-FIR No. : (SEEMA PURI-170/2005)
CRL.REV.P. 207/2015 filed by MUNNI @ MUNIJA (Disposed on : 18-11-2015)
CRL.REV.P. P.S.-FIR No. : (SEEMA PURI-170/2005)

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CASES OF PERSONS ABOVE 65 YRS. OF AGE (REGULAR MATTER)

1. W.P. (C) 93/2010 AMAR CHAND CHAUHAN
FOR 22.4.2025 Vs. DD SALES COPRPORATION

REGULAR MATTERS

1. W.P. (C) 4194/2001 THE MANAGEMENT OF STC OF SIKRI & CO., RAJEEV
INDIA AGGARWAL, RAJIV AGARWAL, M/S
Vs. P.O. & ANR. SIKRI AND CO., TARKESHWAR

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REGULAR MATTER

		NATH, RAJIV AGARWAL
2. W.P. (C) 3551/2002 CM APPL. 26257/2023	THE CENTAUR HOTEL Vs. GEETA BALA KOHLI & ANR.	M.V.KINI & CO., V.B.JOSHI, NEETICA SHARMA, S.K.SINGLA, N.A. SEBASTIAN, SEBASTIAN & CO, MV KINI LAW FIRM
3. W.P. (C) 1883/2003	MCD Vs. MANI & ANR.	PRGNAYA ROUTRY, SANJAY GHOSE
4. W.P. (C) 2827/2003	TIRATH RAM SHAH HOSPITAL, DELHI Vs. P.O., SHEELA MASSEY	D.N.VOHRA, SANJAY GHOSH, PRAGNYA, SANA SIDDIQUI
5. W.P. (C) 4232/2003 WITH W.P. (C) 1382/2007	DHARAM SINGH Vs. SURENDER PRATAP SINGH & ORS.	S.K.BHADURI, AYUSH YADAV
6. W.P. (C) 4703/2003 CM APPL. 8223/2003	D.T.C. Vs. PREM SINGH & ORS.	SAROJ BIDAWAT, D.N.VOHRA, MR.ANIL MITTAL, MANISHA TYAGI, VINAY SABHARWAL
7. W.P. (C) 5618/2003	SHAMBHOO PRASAD Vs. D.T.C. & ANR.	D.K.SHARMA, ATAUL HAQUE
8. W.P. (C) 6082/2003 WITH W.P. (C) 12798./2004	SHYAMO DEVI Vs. N.D.M.C. & ANR.	RAJVI AGARWAL & CO., SANDEEP AGGARWAL, P.C.SEN, KAVITA R, SANJAY GHOSE, PRAGNYA, RAJIV AGARWAL
9. W.P. (C) 8395/2003	M.C.D. Vs. MAHA SINGH	SAROJ BIDHAWAT, RAJIV AGGARWAL, MR.SANJAY GHOSE
10. W.P. (C) 9466/2003	S.K.KATARIA Vs. M/S RATHI ALLOYS & STEEL LTD.	ASHOK AGARWAL & CO., SHOBHA, ANUJ AGGARWAL, GAURAV SHARMA

COURT NO. 28

HON'BLE MR. JUSTICE AMIT SHARMA

REGULAR MATTERS

1. CRL.A. 1/2011 WITH CRL.A. 1261/2010	VINOD SHARMA Vs. STATE AND ORS	BALDEV ATREYA
---	-----------------------------------	---------------

Other Case filed against P.S.-FIR No. : (PASCHIM VIHAR EAST-579/2007)

BAIL APPLN. 1858/2007 filed by SUNIL GAMBHIR (Disposed on : 2007-09-10) and P.S.-FIR No.
: (PASCHIM VIHAR EAST-579/2007)

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CRL.A. 1261/2010 filed by SUNIL GAMBHIR & ORS (D. of Hearing : 2018-02-09) and P.S.-FIR No. : (PASCHIM VIHAR EAST-579/2007)

P.S.-FIR No. : (PASCHIM VIHAR EAST-579/2007)

2. CRL.A. 8/2011 SANJAY VERMA ARVIND SAH

CRL.M.A. 6660/2011 Vs. STATE

WITH CRL.A. 9/2011

CRL.A. 1468/2010

Other Case filed against P.S.-FIR No. : (OKHLA INDUSTRIAL AREA-23/2005)

CRL.A. 9/2011 filed by SANJEEV VERMA (D. of Hearing : 2013-01-22) and P.S.-FIR No. : (OKHLA INDUSTRIAL AREA-23/2005)

CRL.A. 1468/2010 filed by GOPAL PRASAD VERMA (D. of Hearing : 2011-04-06) and P.S.-FIR No. : (OKHLA INDUSTRIAL AREA-23/2005)

P.S.-FIR No. : (OKHLA INDUSTRIAL AREA-23/2005)

3. CRL.A. 9/2011 SANJEEV VERMA ARVIND SAH

WITH CRL.A. 1468/2010 Vs. STATE

CRL.A. 8/2011

Other Case filed against P.S.-FIR No. : (OKHLA INDUSTRIAL AREA-23/2005)

CRL.A. 8/2011 filed by SANJAY VERMA (D. of Hearing : 2013-01-22) and P.S.-FIR No. : (OKHLA INDUSTRIAL AREA-23/2005)

CRL.A. 1468/2010 filed by GOPAL PRASAD VERMA (D. of Hearing : 2011-04-06) and P.S.-FIR No. : (OKHLA INDUSTRIAL AREA-23/2005)

P.S.-FIR No. : (OKHLA INDUSTRIAL AREA-23/2005)

4. CRL.A. 29/2011 RAJESH SAJAN K.SINGH

WITH CRL.A. 1382/2010 Vs. STATE (GOVT. OF NCT OF

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Other Case filed against P.S.-FIR No. : (DABRI-159/2003)

CRL.M.C. 1545/2003 filed by RAJESH (Disposed on : 2005-09-22) and P.S.-FIR No. : (DABRI-159/2003)

CRL.M.C. 1436/2003 filed by ARCHANA & ANR. (Disposed on : 2005-09-22) and P.S.-FIR No. : (DABRI-159/2003)

CRL.M.C. 2152/2004 filed by RAKESH @ S.L.KANAUJIA & ORS. (Disposed on : 2006-03-01) and P.S.-FIR No. : (DABRI-159/2003)

CRL.M.C. 70/2011 filed by RAKESH KANOJIA (Disposed on : 2011-03-29) and P.S.-FIR No. : (DABRI-159/2003)

CRL.A. filed by ARCHANA (D. of Filing : 2010-12-02 00:00:00) Diary No. : 178754/2010 and P.S.-FIR No. : (DABRI-159/2003)

CRL.A. 1382/2010 filed by ARCHANA (D. of Hearing : 2011-03-07) and P.S.-FIR No. : (DABRI-159/2003)

CRL.REV.P. 782/2010 filed by RAKESH KANOJIA (Disposed on : 2012-02-07) and P.S.-FIR No. : (DABRI-159/2003)

BAIL APPLN. 30/2011 filed by RAKESH KANOJIA (Disposed on : 2011-01-31) and P.S.-FIR No. : (DABRI-159/2003)

P.S.-FIR No. : (DABRI-159/2003)

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5. CRL.A. 40/2011

DINESH KUMAR

S B DANDAPANI (DHCLSC)

Vs. STATE

Other Case filed against P.S.-FIR No. :(ANAND PARBAT-130/2008)

CRL.A. filed by DINESH KUMAR (D. of Filing : 2010-11-24 00:00:00) Diary No. : 174643/2010 and P.S.-FIR No. :(ANAND PARBAT-130/2008)

CRL.A. filed by DINESH KUMAR (D. of Filing : 2011-02-05 00:00:00) Diary No. : 19284/2011 and P.S.-FIR No. :(ANAND PARBAT-130/2008)

P.S.-FIR No. :(ANAND PARBAT-130/2008)

6. CRL.A. 44/2011

ANJU JAIN AND ORS

SUNIL K. MITTAL

Vs. THE STATE

Other Case filed against P.S.-FIR No. :(SULTAN PURI-1226/1996)

CRL.REV.P. 362/2011 filed by RATAN LAL JAIN (Disposed on : 2012-05-05) and P.S.-FIR No. :(SULTAN PURI-1226/1996)

P.S.-FIR No. :(SULTAN PURI-1226/1996)

7. CRL.A. 71/2011

LAL BAHADUR

JITIN SAHNI, JATIN SAHNI,

CRL.M.A. 20223/2014

Vs. BIJENDER alias NAWAL SINGH AND SAURAB JHAMB, SHAURABH JHAMB,

CRL.M.A. 28131/2018

ORS.

PRATEEK MEHTA, C S RATHOUR

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Other Case filed against P.S.-FIR No. :(I.P.ESTATE-150/2002)

CRL.A. 596/2011 filed by STATE (Disposed on : 2013-01-10) and P.S.-FIR No. :(I.P.ESTATE-150/2002)

P.S.-FIR No. :(I.P.ESTATE-150/2002)

8 . CRL.A. 154/2011

STATE

M P SINGH, RAJNI GUPTA, NAVIN

Vs. CHARAN DAS

SHARMA, (DHCLSC)

9 . CRL.A. 155/2011

DIRECTORATE OF REVENUE

NAVEEN MALHOTRA, SATISH

INTELLIGENCE

AGGARWALA

Vs. RAJINDER ANAND alias ANAND alia

ANAND RAJ

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CRL.A. P.S.-FIR No. : (MALVIYA NAGAR-638/1998)

7. CRL.A. 160/2004 | SHIBU RAZA KUNWAR & CO.,KA ALI,SUNIL K
CRL.M.A. 1849/2004 | Vs. STATE GOVT. OF N.C.T. OF KAPOOR
WITH CRL.A. 276/2004 | DELHI
Other Case filed against same P.S.-FIR No. : (MALVIYA NAGAR-635/1998)
CRL.A. 276/2004 filed by TAHIR (D. of Hearing : 06-11-2012)
CRL.A. P.S.-FIR No. : (MALVIYA NAGAR-635/1998)

8. CRL.A. 276/2004-----| TAHIR KUNWAR & CO.,MR.SUNIL K.
WITH CRL.A. 768/2003 Vs. STATE KAPOOR,MR.SUMEET VERMA/JAIL
2,MS.RAKHI NIGAM/JAIL
2,MS.RAKHI NIGAM

Other Case filed against same P.S.-FIR No. : (MALVIYA NAGAR-635/1998)
CRL.A. 160/2004 filed by SHIBU RAZA (D. of Hearing : 18-02-2025)
CRL.A. P.S.-FIR No. : (MALVIYA NAGAR-635/1998)

9. CRL.A. 811/2003 AJAY alias SHANTU PRADEEP CHOUDHARY,SUNIL
Vs. STATE (NCT OF DELHI) KAPOOR,ARVIND KR. GUPTA
CRL.A. P.S.-FIR No. : (ASHOK VIHAR-202/2002)

10 CRL.A. 812/2003 PRABHU DAYAL VIKAS SHARMA,ROOPESH,SHARMA
Vs. THE STATE

CRL.A. P.S.-FIR No. : (GOKULPURI-281/2000)

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MEETING NUMBER: 2512733044

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1. CM(M) 391/2012 ROSHAN LAL(DECEASED) THR LRS PREETI GUPTA
CM APPL. 6047/2012 Vs. HARI SINGH (DECEASED) THR
LRS AND ANR

2. CM(M) 532/2012 BAL KISHAN MISHRA DECD THR PS YADAV,IZHAR AHMED
CM APPL. 8085/2012 LRS
Vs. MEWA LAL YADAV & ANR

3. CM(M) 206/2013 BASIRUDDIN DECEASED THR LRS MANU NAYAR & CO.,S K SHARMA &
Vs. MOHD. YUNUS CO,S K SHARMA

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REGULAR MATTER

4. CM(M) 170/2015	KASHMIRI LAL Vs. DAYA NAND DAGAR	DIRECTED BY HONBLE COURT
5. CM(M) 773/2015 CM APPL. 16244/2015 CM APPL. 16245/2015 WITH RSA 303/2015	KALIMUDDIN (NOW DECEASED) THR HIS LRS Vs. MOHD MUJEEB (NOW DECEASED) THR HIS LEGAL HEIRS	RAMA SHANKER & ASSOCIATES
6. CM(M) 1157/2015	NIZAMUDDIN Vs. SUSHILA GAUTAM	MOHD YUSUF & PARITOSH, H S GAUTAM
7. CM(M) 7/2017	NAFEESA BEGUM & ORS Vs. MOHD IBRAHIM & ORS	SUBHASH KUMAR SHARMA
8. CM(M) 101/2019----- CM APPL. 3115/2019 WITH CM(M) 890/2019	MANMEET SINGH PRUTHI & ANR Vs. RAJIV TANDON	GURMEET S NARULA
9. CM(M) 890/2019----- WITH CM(M) 101/2019	RAJIV TANDON Vs. MANMEET SINGH PRUTHI & ANR	KAPIL KHER

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REGULAR MATTERS

RFA 270/2016----FOR 30.7.2025,, RFA 363/2016-----FOR 2.4.2025

RFA 43/2016-----FOR 9.7.2025,RFA 82/2016-----FOR14.7.2025,RFA 122/2016-----FOR 22.7.2025,RFA 125/2016-----

FOR 23.7.2025 RFA 281/2016-----FOR 25.7.2025,1A. RFA 73/2016-----FOR 25.4.2025 IN ADVANCE LSIT1. RFA

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1. FAO 64/2003	SIEL LTD. Vs. EMPLOYEES STATE INSURANCE CORP.	S.K.JAIN,MP RAJU,R.R.SAHAY,NAVNEET MISHRA,DM SHARMA,NK KANTAWALA,INDER JIT SINGH,ANURADHA DUTT
2. FAO 280/2006 CM APPL. 47012/2017	SUNIL KUMAR KHATTAR Vs. BHARAT BHUSHAN SRIVASTAVA & OR	C.J.GUPTA,MR O.P.VERMA
3. FAO 51/2007----- WITH FAO 144/2007	ADHEER KUMAR SHARMA Vs. B.L.B.LTD. & ANR.	RANA RANJIT SINGH
4. FAO 144/2007-----	GOVIND PRASAD RAI Vs. B.L.B. LTD & ANR	RANA RANJIT SINGH,NAVEEN BHARDWAJ,RAJAT JOSEPH
5 FAO 248/2007 CM APPL. 8886/2007	FRANKFINNA AVIATION SERVICES P.LTD. Vs. EDITOR PUNJAB KESARI & ORS.	AJIT NAIR,ARUN KATHPALIA,MEENAKSHI MIDHA
6 FAO 95/2008	ANURADHA Vs. THE STATE NCT OF DELHI & ORS	S.NANDAKUMAR,AMIT DUBEY,HARI PARKASH,ARVIND KUMAR GUPTA
7 FAO 107/2008	BADAMI & ORS Vs. UOI	N.K.GUPTA,KUMAR RAJESH SINGH,RAJESHWAR SINGH,ANJU BHUSHAN GUPTA
8 FAO 157/2008	SURAJ MAL Vs. GOVT. OF N.C.T. OF DELHI	MR.MANISH GARG
9 FAO 171/2008	NANTIONAL INSUANCE CO.LTD. Vs. BHAWANA GUPTA & ORS.	MR.PRADEEP GAUR,AMIT KR. PANDEY,OP MANNIE,ANSHUMAN BAL
10. FAO 195/2008	EAST INDIA PAPER PRODUCTS NOW KNOWN AS CHOWDHURY PACKERS P.LTD. Vs. UOI	MR.H.S.SHARMA,PRAVEEN GAUTAM,RAJEEV SAXENA

NOTE: EXACT NUMBER OF THE REGULAR MATTER SHALL BE ALLOCATED LATER ON

REGULAR MATTERS

200 RFA 84/2016----- WITH RFA 351/2016 	M/S ICON CONTROL PVT LTD Vs. M/S ENEXCO TEKNOLOGIES (INDIA) LTD	PARVINDER CHAUHAN,MUKESH BHARDWAJ,NISHANT PRATEEK,PANKAJ MEHTA,RAJESH RANJAN DUBEY
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REGULAR MATTER

5. CRL.A. 85/2013 RAMESH YADAV RAMA SHANKER, NEETU BAGRI
Vs. STATE

CRL.A. P.S.-FIR No. : (SHALIMAR BAGH-242/2012)

6. CRL.A. 92/2013 JASWANT SINGH alias BILLOO & ORS. SANJAY SHARMA
Vs. STATE OF DELHI

Other Case filed against same P.S.-FIR No. : (MANGOLPURI-617/2005)
CRL.REV.P. 451/2011 filed by JASWANT SINGH @ BILLOO & ORS (Disposed on : 05-03-2012)
CRL.A. P.S.-FIR No. : (MANGOLPURI-617/2005)

7. CRL.A. 98/2013 ARVIND KUMAR SHARMA S.B. SINGH
Vs. C B I

Other Case filed against same P.S.-FIR No. : (CBI-1-E-2001)
CRL.A. 57/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 15-12-2021)
CRL.A. 60/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 28-05-2013)
CRL.A. 59/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 18-02-2022)
CRL.A. 62/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 15-12-2021)
CRL.A. 16/2013 filed by ASHOK KUMAR (D. of Hearing : 30-05-2019)
CRL.A. 78/2013 filed by RAKESH MODGIL (D. of Hearing : 30-05-2019)
CRL.A. 58/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 15-12-2021)
CRL.A. 61/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 30-11-2021)
CRL.A. 48/2013 filed by PRAMOD KUMAR GUPTA (D. of Hearing : 30-05-2019)
CRL.A. 71/2013 filed by ADARSH AGGARWAL (D. of Hearing : 30-05-2019)
CRL.A. 1442/2012 filed by DEEPAK JAIN (D. of Hearing : 14-08-2014)
CRL.A. 110/2013 filed by DEVENDER KUMAR GARG (D. of Hearing : 30-05-2019)
CRL.A. 96/2013 filed by AJAY SHARMA (D. of Hearing : 30-05-2019)
CRL.A. 1456/2012 filed by VIJAY DAYAL (D. of Hearing : 14-08-2014)
CRL.A. 1455/2012 filed by ANIL MAHESHWARI (Disposed on : 28-05-2013)
CRL.A. 70/2013 filed by ADARSH AGGARWAL (D. of Hearing : 30-05-2019)
CRL.A. 97/2013 filed by ARVIND KUMAR SHARMA (D. of Hearing : 30-05-2019)
CRL.A. 80/2013 filed by ARVIND KUMAR SHARMA (D. of Hearing : 30-05-2019)
CRL.A. 99/2013 filed by ARVIND KUAMR SHARMA (Disposed on : 28-05-2013)
CRL.A. 100/2013 filed by KUNWAR VIJAY JUNEJA (Disposed on : 28-05-2013)
CRL.A. 81/2013 filed by ARVIND KUMAR SHARMA (D. of Hearing : 30-05-2019)
CRL.A. 146/2013 filed by VINOD KUMAR BHUTANI (D. of Hearing : 30-05-2019)
CRL.A. 147/2013 filed by VINOD KUMAR BHUTANI (D. of Hearing : 26-01-2030)
CRL.A. 101/2013 filed by DEVENDER KUMAR GARG (D. of Hearing : 06-12-2024)
CRL.A. 95/2013 filed by KUNWAR VIJAY JUNEJA (D. of Hearing : 30-05-2019)
CRL.A. 145/2013 filed by VINOD KUMAR BHUTANI (Disposed on : 28-05-2013)
CRL.A. P.S.-FIR No. : (CBI-1-E-2001)

8. CRL.A. 101/2013 DEVENDER KUMAR GARG VIKAS GUPTA
Vs. CBI

Other Case filed against same P.S.-FIR No. : (CBI-1-E-2001)
CRL.A. 57/2013 filed by RAJESH KUMAR KOHLI (Disposed on : 15-12-2021)

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REGULAR MATTER

- 8 CRL.A. 544/2009 RAJESH M P SINGH, VIRENDER PARTAP
Vs. THE STATE SINGH (DHCLSC)

P.S.-FIR No. : (SHALIMAR BAGH-344/2005)
- 9 . CRL.A. 664/2009 PREM KHANNA R.K.SINHA,R.S.PRASAD,
CRL.M.A. 10579/2009 Vs. UOI & ANR. BALAJ SUBRAMANIAN &
SIDDHARTH NATH
10. CRL.A. 754/2009 PARMEET SINGH SANDHU S.SATYANARAYAN,RISHAB
Vs. B.S.E.S.RAJDHANI POWER RAJ JAIN,M.S.VINAIK
LTD.
11. CRL.A. 784/2009 SHIVA TEXYARN LTD. TRIDEEP PAIS,ABINASH
Vs. ASHOK KRIPLANI KUMAR MISHRA
12. CRL.A. 824/2009 SURENDER SINGH MUKESH KALIA,M.P.
Vs. STATE SINGH,ANKUR SHARMA,
SUNITA KAPIL,VNC

P.S.-FIR No. : (S.P. BADLI-337/2007)
13. CRL.A. 842/2009 PAPPU MANIKA TRIPATHY (DHCLSC)
Vs. STATE (GNCT) OF DELHI
Other Case filed against same P.S.-FIR No. : (AMBEDKAR NAGAR-424/2006)
BAIL APPLN. 1003/2007 filed by PAPPU (Disposed on : 09-MAY-07)
BAIL APPLN. 2243/2008 filed by PAPPU (Disposed on : 11-FEB-09)
P.S.-FIR No. : (AMBEDKAR NAGAR-424/2006)
14. CRL.A. 850/2009 MUNNE KHAN VIKAS ARORA,O.P.
Vs. STATE N.C.T. OF DELHI SAXENA,AJAY RAI
Other Case filed against same P.S.-FIR No. : (LODHI COLONY-114/2002)
CRL.M.C. 1666/2002 filed by MUNNAY KHAN (Disposed on : 31-JUL-02)
W.P.(CRL) 691/2002 filed by NAGINA & ORS. (Disposed on : 26-JUN-02)
CRL.M.C. 3247/2002 filed by MUNNAY KHAN (Disposed on : 01-NOV-02)
CRL.REV.P. 119/2004 filed by MUNNE KHAN (Disposed on : 25-FEB-04)
P.S.-FIR No. : (LODHI COLONY-114/2002)

HIGH COURT OF DELHI

REGISTRAR (LISTING)

22.04.2025

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